

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 986/2024

In the matter of:

Praveen Trivedi

...Applicant

Versus

State of Haryana & Ors.

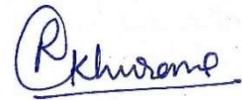
...Respondents

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Date: 29.01.2026

Filed Through -



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**Reply on behalf of Respondent No.3 i.e. Haryana State
Pollution Control Board in compliance of the order dated
20.11.2025of Hon'ble National Green Tribunal**

MOST RESPECTFULLY SHOWETH:

1. This Original Application was registered based on a letter petition dated 12.12.2023 sent by Shri Praveen Trivedi, an employee working as a Production Supervisor at G.T. Cargo Fittings, Baghola.
2. The Hon'ble Tribunal disposed of the Original Application vide order dated 15.10.2024 with the following directions:

“ 3. In our view, the complaint can be effectively addressed at the District level at the first instance. Accordingly, we constitute a Joint Committee comprising the District Magistrate, Palwal, and the Haryana State Pollution Control Board (HSPCB).

4. The District Magistrate, Palwal shall act as the Nodal Authority for coordination and compliance with this order.

5. The said Committee shall visit the site, collect relevant information, and if any violation of environmental laws is found,

take appropriate preventive, prohibitive, punitive, and remedial action in accordance with the law within one month, and submit a compliance report to the Registrar General of the Tribunal. If any further orders are required, the Registrar General may place the matter before the appropriate Bench. ”

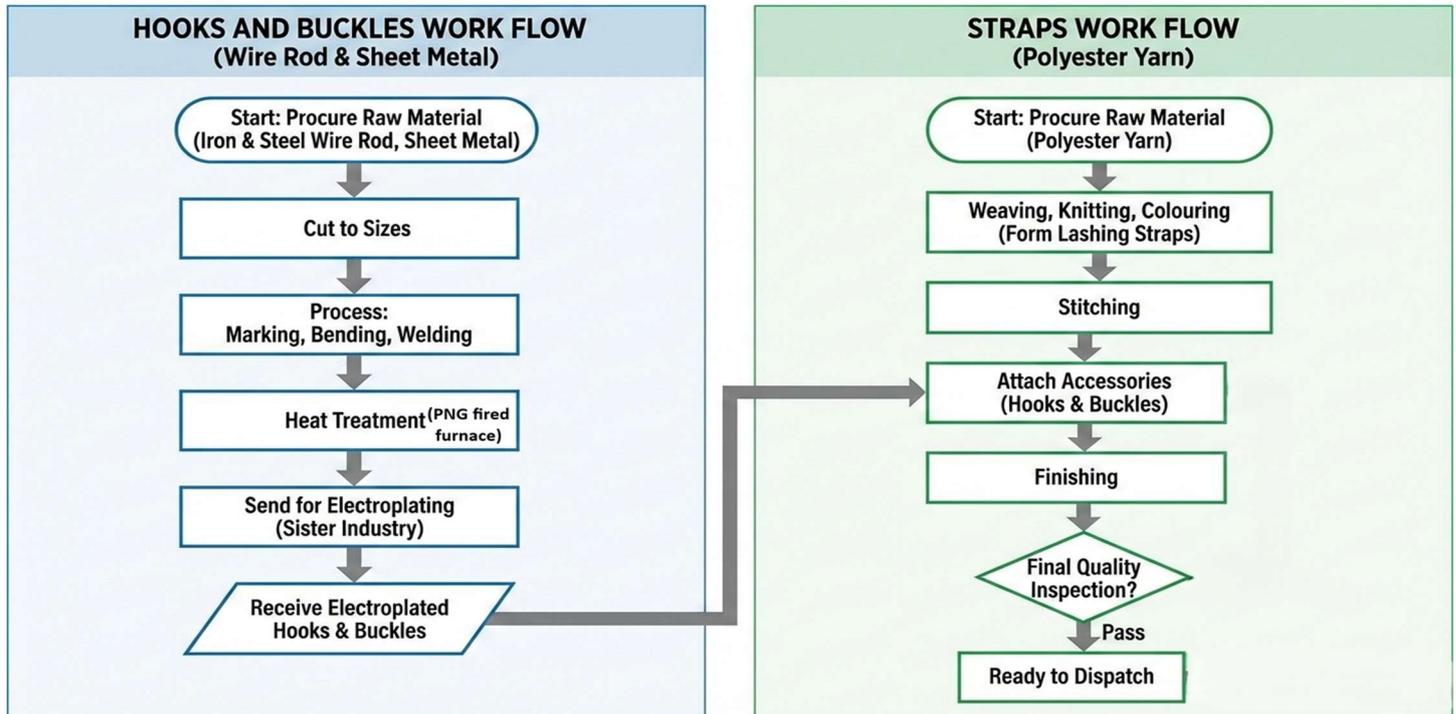
3. In compliance with the directions of the Hon'ble NGT, the said unit, i.e., G.T. Cargo Fittings, Baghola, District Palwal, State of Haryana, was visited by the Joint Committee and an Action taken report was submitted to this Hon'ble Tribunal.
4. That vide order dated 20.11.2025, the Hon'ble Tribunal has sought response of respondents including the answering respondent.
5. That in view of observations made during course of hearing on 20.11.2025, the respondent no.4 unit, i.e. G.T. Cargo Fittings, Baghola was visited by the concerned field officer on 24.12.2025. This reply is being filed on the basis of the observations made during the aforesaid visitation.
6. The Respondent No.4 unit is engaged in the manufacturing of Hooks and Buckles made from wire rods and sheet metal, and of Straps made from polyester yarn.

1. BRIEF DESCRIPTION OF WORK FLOW for HOOKS AND BUCKLES MADE OF WIRE ROD AND SHEET METAL -

Raw material - In the form of wire rod and sheet metal, which is cut to desired shapes and sizes. The cut pieces are processed through marking, bending and welding to form components. These components are heat treated (using a gas furnace) and then sent for electroplating to the unit's sister industry, in Faridabad. After receiving the electroplated products, they are then attached (stitched) with the straps.

2. BRIEF DESCRIPTION OF WORK FLOW for STRAPS MADE OF POLYSTER YARN -

Raw Material - Polyester yarn. This is processed through weaving, knitting, colouring, to form products in the form of lashing straps. These straps are stitched with accessories like hooks and buckles as per the requirement and put for final quality inspection.



3. The unit's only source of pollution is domestic effluent (up to 6 KLD) generated by the unit, for which the unit has installed a Septic tank within their premises.

4. **SOURCES OF WATER SUPPLY** - The unit uses two water sources for their water consumption needs:

A. The unit procures RO water for consumption, from outside agencies.

B. The unit has installed 1 borewell, within their premises for which they had obtained Registration Certificate for Ground Water Extraction for Micro & Small Enterprises Extracting Ground Water Less than 10 KLD from HWRA for Groundwater extraction permission of 8 cubic meter per day.

The said Registration certificate expired on 31.10.2025. At present, the renewal application of the unit is under process with the authority (HWRA). Copy of HWRA certificate, groundwater report and application form is annexed herewith as **Annexure-R/2**

5. The coloring of the polyester straps is done via Pigment-based coloring process, using pigment coloring machines, having zero discharge.

During inspection, it was also observed that:

- **Installation & Location** - The unit has installed 1 nos. of coloring machine on the **First Floor** of the unit for coloring of the polyester straps. **No pipe or conduit** was found attached to the machine for the outflow of effluent.
- **Operational Process** - The machine utilizes a metallic container for holding paint and is equipped with an electrical heating system. The strap, via a conveyor, is passed through the metallic container filled with paint, where it is coated with paint. The coated strap immediately passes through an electric heater to dry the paint. The final result is a dry, painted strap ready for the next stage. Video of this process can be shown before this Hon'ble Tribunal.
- **Material Handling** - Concentrated pigment paint is stored in standard-sized plastic drums and bottles. The pigment paint is mixed with water prior to being used in the machine.
- **Pigments (colourants) for coloring** - Unit uses pigments manufactured by Sohan Industries Private Limited, Orion house, W 124, MIDC phase 2, Dombivali(E), Thane - 421204, Maharashtra, India.

As per information and documents provided by the Respondent Unit, Sohan Industries Private Limited has obtained Letter of Conformance for textile from CU Inspections & Certifications India Private Limited, in

accordance with SAVE Program (Systematic Analysis Valuable to Environment) and the Colourants and auxiliaries listed below have been assessed as per the criteria's of ZDHC MRSL V3.1 Conformance -Level 3-With positive result. As per the supporting documents submitted by the unit, the pigments (colourants):

- Does not contain any SVHC (Substances of Very High Concern) included in the REACH "candidate list" equal or above 0.1% (w/w)
- Does not contain any substances included in the current edition of RoHS i.e. Restriction of Hazardous Substances
- Does not contain any VOC as per definition in Directive 2010/75/EU.

Copy of letter of Conformance issued by CU Inspections & Certifications India Private Limited with list of textile colorants is annexed herewith as **Annexure-R/3**.

6. ELECTROPLATING OF HOOKS AND BUCKLES - No electroplating process was observed at the premises during inspection. The unit submitted that the unfinished metallic products produced by the unit are sent to their sister concern, M/s G.T. Cargo Fittings India Pvt. Ltd. Unit II, Plot No. 579, Sector-58, EPZ, Faridabad for finishing, including electroplating. The unit has also submitted **material delivery challan** as supporting documents. Copy of some challans of material delivery i.e. challan dated 20.09.2025, 21.09.2025, 27.10.2025, 29.11.2025, 27.12.2025, 28.12.2025, 07.01.2026, 08.01.2026, 09.01.2026 are annexed herewith as **Annexure-R/4**.

7. Status of consent - The unit holds a valid Consent to Operate (CTO) issued by the Board vide No. HSPCB/Consent/: 12074144825PALCTO123342887 with a period of consent from 01/01/2026 to 31/12/2027. As per the revised categorization of industrial sectors i.e. Order for Consent Procedure, HSPCB vide Endst. No.

HSPCB/PLG/2025/184-222, dated 01.08.2025 the industry falls under the category "**INDUSTRY OR PROCESS INVOLVING METAL SURFACE TREATMENT OR PROCESS/HEAT TREATMENT- Heat treatment using furnace (without cyaniding)**" and is categorized under the **GREEN** category. A Copy of the CTO dated 30.12.2025 has been annexed herewith as **Annexure R/5**.

8. The unit also holds Hazardous Waste Management (HWM) authorization issued by the Board vide No.:HWM/PAL/2026/22449075, valid for a period of 01/01/2026 to 31/12/2027. The aforesaid authorization letter has been annexed herewith as **Annexure R/6**.
9. Rainwater harvesting pits have been installed by the unit. During the inspection, no effluent discharge was observed in these.

Conclusion:

1. The unit only generates domestic effluent (6 KLD), for which the unit has installed a Septic tank within their premises.
2. No trade effluent generated by the unit. The unit has installed 1 nos. of pigment coloring machines on the First Floor of the unit and No pipe or conduit was found attached to the machine for the outflow of effluent.
3. Pigments (colourants) used by the unit are manufactured by Sohan Industries Private Limited, Maharashtra and has obtained Letter of Conformance for textile (pigments/colourants) from CU Inspections & Certifications India Private Limited, in accordance with SAVE Program (Systematic Analysis Valuable to Environment) as per which they does not contain any SVHC (Substances of Very High Concern), RoHS i.e. Restriction of Hazardous Substances and VOC, as per the definitions mentioned above.
4. No electroplating process is being carried out in the premises.

5. No hazardous chemical discharge into drains or rainwater harvesting pits was observed.

In view of the above facts and submissions, it is most respectfully prayed that the present reply may be taken on record and the Hon'ble Tribunal may pass such further orders as it may please.

Date: 29-01-2026

Place: Palwal


Regional Officer, HSPCB
Palwal Region

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 986/2024

This document has been registered

at Sr. No. 778Book No. 3.....

Page No. 159On Dated 29/11/26.....

Praveen Trivedi

...Applicant

Versus

State of Haryana & Ors.

...Respondents

AFFIDAVIT

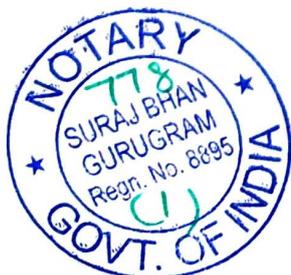
I, Sidharth Bhargava, Regional Officer, Haryana Pollution Control Board, Palwal, aged about 39 years do hereby solemnly affirm and state as under:

1. That the deponent is authorised representative of Respondent No. 3 and is well conversant with the facts and circumstances of the present case.
2. That the contents of the accompanying reply have been drafted and filed as per my instructions.


Deponent

VERIFICATION

Verified at Palwal on 29th day of January, 2026 that the contents of the reply are true and correct to the best of my knowledge and on the basis of the information derived from the official records which I believe to be true and no material fact has been concealed therein.



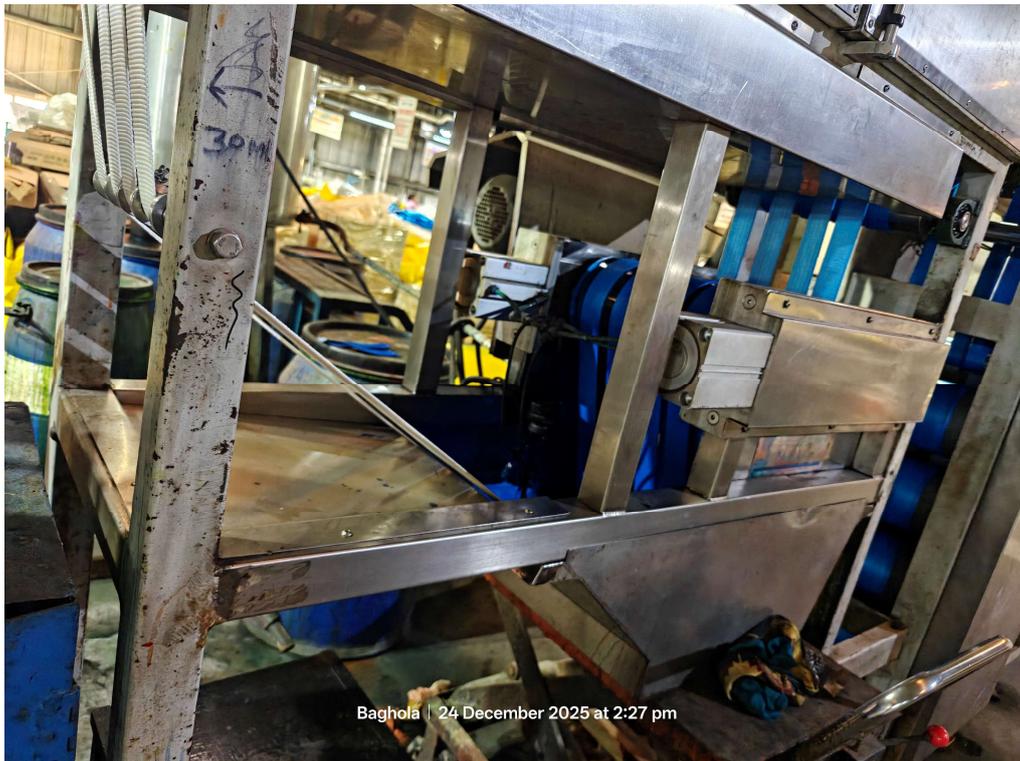
ATTESTED


SURAJ BHAN
ADVOCATE & NOTARY
GOVT. OF INDIA
DISTT. GURUGRAM (HARYANA), INDIA


Deponent

29 JAN 2026

ANNEXURE R1





Baghola | 24 December 2025 at 2:26 pm



Baghola | 24 December 2025 at 2:26 pm



हरियाणा सरकार
हरियाणा जल संसाधन प्राधिकरण
एचएसवीपी कॉम्प्लेक्स, सेक्टर 6 पंचकुला
Government of Haryana
Haryana Water Resources Authority
H.S.V.P Complex, Sector 6 Panchkula

REGISTRATION CERTIFICATE FOR GROUND WATER EXTRACTION FOR MICRO & SMALL ENTERPRISES EXTRACTING GROUND WATER LESS THAN 10 KLD

Project Name: G T CARGO FITTINGS INDIA PVT LTD
Project Address: KHASRA NO. 58, VILLAGE BHAGOLA, PALWAL HARYANA
Village/MC: Palwal
District: PALWAL
Communication Address: KHASRA NO. 58, VILLAGE BHAGOLA, PALWAL HARYANA
MSME Category Small
1 Application No. : HWRA/IND/R/2024/2865
2 Registration No. : HWRA/REG/IND/R/2025/1309
3 Registration Date : 31/10/2024
4 Project Status : Renew
(Existing or New)
5 Ground Water Extraction Permitted :

m3/day	m3/year	Date of issue	Validity
8.00	2400.00	31/10/2024	Valid upto 10 KLD or one year from the date of issuance of this certificate, whichever is earlier

6. Details of Ground Water Abstraction Structure

Total Existing No. : 1				Total Proposed No. : 0			
DW	DCB	BW	TW	DW	DCB	BW	TW
--	--	--	1	--	--	--	--

*DW - Dug Well;DCB - Dug cum Bore Well;BW - Bore Well;TW - Tube Well;DWLR - Digital Water Level Recorder

- ❖ Terms & conditions are at the back of this page.
- ❖ Abstraction charges less than 10 KLD are exempted.Any over abstraction of ground Water shall be liable for penalty/compensation /Fee/Charges.
- ❖ The Authority may change the policy on abstraction of ground water Abstraction charges, during the validity of this certificate considering leveling conditions of Ground Water.



Note: This is computer generated certificate, it can be validated by scanning QR code.

Validity of this Registration shall be subject to compliance of the following mandatory conditions

This Registration for abstraction of ground water, shall be subject to the following terms and conditions

- 1 **The applicant shall immediately seek prior permission from HWRA for any increase in daily quantum of groundwater abstraction (i.e. 10 KLD or more) failing which penalty/compensation shall be imposed.**
- 2 Injection of treated/untreated wastewater/effluents into aquifer system is strictly prohibited.
- 3 All the tube wells/ground water abstraction structures registered shall be fixed with digital water meters, by the industry at its own cost and monthly ground water abstraction data shall be recorded in a logbook. Compliance to this condition shall be reported within one month from the date of issue of this letter. Daily water meter readings to be recorded in a dedicated register and shall be submitted on the web portal to HWRA on quarterly basis or through centralized mechanism evolved by HWRA.
- 4 The applicant, as per approved proposal, shall implement rainwater harvesting and ground water recharge measures within three months from the date of issuance of this registration certificate and undertake periodic maintenance of recharge structures. Photographs(with geo tag only) of the recharge structures etc. and compliance of completion of construction of the same along with copy of registration certificate shall be furnished immediately to the Haryana Water Resources Authority for verification, on the Email ID of the Authority(compliance-hwra@hry.gov.in)
- 5 The applicant shall ensure proper recycling and reuse, including use for green belt, of wastewater after adequate treatment.
- 6 The applicant shall comply with the provisions of the Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020, Rules, regulations, guidelines and directions issued thereunder. Non-compliance of these provisions shall be liable for the penalty as per the provisions of the Act, rules and regulations, guidelines and directions issued thereunder.
- 7 The applicant shall ensure the 100% reuse for non-potable usage of self-generated waste water after due treatment. He shall also ensure to reuse for non-potable usage the Treated Waste Water (other than self-generated) as per application and registration terms and conditions.
- 8 Since, this registration has been issued on the basis of self-assessment by the applicant and without any site inspection, hence the Authority may inspect the site/unit and documents at any time. In case any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the registration granted immediately and may revoke or modify the registration after giving a notice the applicant.
- 9 This registration subject to prevailing State Government Rules/Law of Courts orders related to construction of the tube well, ground water withdrawal, construction of recharge or conservation structure/discharge of effluents or any such matters as applicable.
- 10 This registration does not absolve the applicant of his obligation/requirement to obtain the necessary approvals from the statutory and administrative Authorities/Departments.
- 11 The issuance of this registration does not imply that other statutory or administrative clearances shall necessarily be granted to the applicant by the concerned authorities. The concerned Authorities shall act as per their own procedure.
- 12 The applicant shall immediately inform the HWRA, if any change in the information provided by the applicant in the application form for seeking registration.
- 13 The necessary compliance shall be submitted to the Authority on the web portal of the Authority i.e. www.hwra.org.in or on the email id compliance-hwra@hry.gov.in
- 14 In case validity period of the CTE/CTO expires during currency period of the NOC, then it will be responsibility of the project proponent to get it renewed well in time & submit renewed CTE/CTO within month after renewal of CTE/CTO by HSPCB, to HWRA. If the CTE/CTO has been suspended or rejected, project proponent is required to intimate the same to HWRA within a week of such rejection or suspension.
- 15 Applicant to comply IS:10500:2012 standards before use of abstracted ground water for drinking & domestic purposes.
- 16

Government of Haryana
Haryana Water Resources Authority
Applications for Renewal of Permission to Extract Ground Water for Industrial use

Application No: HWRA/IND/R/2025/4776 (Application Fee Exempted)

HWRA Previous NOC No: HWRA/REG/IND/R/2025/1309 Download

valid upto : 31/10/2025

HWRA Previous Application No: HWRA/IND/R/2024/2865 Download

I General Information:

Application Type Category/ Type of Application:

(i) Name of Applicant:	GOVIND SINGH	
ID Proof Type	Aadhaar	
ID Proof no	XXXXXXXX3253	
Id Proof Document	Download	
(ii) Designation of Applicant:	MANAGER HR	
Authorization Letter In the name of GOVIND SINGH (applicant)	Download	
(iii) Name of Industry:	G T CARGO FITTINGS INDIA PVT LTD	
(iv) Registration number of Industry:	UDYAM-HR-20-0001964	
(v) Location Details of the Industrial Unit		
Industrial Unit Address	KHASRA NO. 58, VILLAGE BHAGOLA, PALWAL HARYANA	
State:	Haryana	
District:	PALWAL	
Tehsil:	Palwal	
Block:	PALWAL	
Village/MC:	Palwal	
Region:	safe	safe
(vi) Correspondence Address		
Complete Postal Address	KHASRA NO. 58, VILLAGE BHAGOLA, PALWAL HARYANA	
Mobile Number:	9953816301	
E-Mail of Industry:	govind.singh@gtcfi.com	
(vii) Salient Features of the Industrial Activity:		
Type of Industry	Engineering Goods Products	
Industry fall under	Previous: Small	New : Small
Is Water Intensive	No	
Purpose of Abstraction	Drinking/Domestic Use Only -	
Groundwater utilization for	Existing Industry	
Consent to Operate	Download	
	CTO/CTE Number 313291522PALCTO185583 68	Issue Date 26/02/2022
Validity Period of Consent to Operate	From 7 Feb 2022	To 31 Dec 2025
Large industry/ MSME certificate/ proof	Download	

For GT Cargo Fittings India Pvt. Ltd.

Director/Authorized Signatory

Description : Company is in the business of manufacturing of Hooks and buckles made of boron and mild steel and lashing systems made of webbing we use Heat Treatment operation with PHIG fire

(viii) Land use details of the existing/proposed Industrial unit premises

Ownership of the land(Enclose documents of ownership)	Download	
Latitude	Longitude	28 207938 77.311694
Location Map	Download	
Total Land area(in sq m)		5818 00
Rooftop area of buildings/sheds(in sq m)		5057 00
Road/paved area(in sq m)		505 00
Green belt area(in sq m)		256 00
Open Land (in sq m)		0 00
Source of availability of surface water for Industrial use, if any	No	
Townships/villages within 2 km radius of the Industrial unit	Yes	Bhagola

2) Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)

Flow Chart of activities and requirement of water	Download	
Water Balance Chart with water requirement at each Stage.	Download	
Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD)	Download	
NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency		
Quality of groundwater	Saline Water	Saline Water
Name of NABL(Under Valid Certificate)	STAR WIRE INDIA LTD	
Upload test report of groundwater quality from NABL accredited lab	Pre-monsoon	Post-monsoon
	Download	Download
Whether any change in Groundwater Requirement	No	
If yes, then reason & justification for change in ground water requirement along with supporting documents, if any.		

	Existing	Revised
(i) Total water required(in m3/day)	8.00	9.50 Download
a. Ground Water required(in m3/day)	8.00	9.50
b. Recycled Water usage(in m3/day)	0 00	0 00
c. Proposed/existing water supply from any agency(in m3/day)	0 00	0 00

(ii) Breakup of Water Requirement and Usage:

For GT Cargo Fittings & Co Pvt. Ltd.

Director

Activity	Existing Requirement (m3/day)	Revised Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
a Industrial Activity	0.00	0.00	365	0.00
b Residential / Domestic	7.00	7.50	365	2737.50
c Greenbelt Development / Environment Maintenance	1.00	1.00	365	365.00
d Other Use	0.00	1.00	365	365.00
e Grand Total	8.00	9.50		3467.50

Source of recycled water NONE

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated:	4.50	365	1642.50
(b) Quantity of Treated Water Available	0.00	365	0.00
i). Reuse in Industrial Activity:	0.00	365	0.00
ii). Reuse in Green Belt Development:	0.00	365	0.00
iii). Any other use	0.00	365	0.00
(c) Total Treated Water Utilized:	0.00		0.00
(d) Quantity and mode of disposal of unutilised effluent:	4.50	To Soak Pit	

3. Details of existing and/ or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter)/ Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not
1	tube well/ 2020	48.00/ 154.00	3.22	9.69	0.80/ 365	1	1.5	Yes

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

4 Likely date of operation of proposed tubewell

5 Quantum of ground water recharge(m3/year)

6 Water Efficient Technology will be adopted

7 Valid Consent of operate issued by HSPCB(CTO)

8 Compliance Report as per format (In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant)

9 Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD.

3225.00

Download

Download

Download

View Online

compliance Report

For GT Cargo Filings Pvt. Ltd.

Director Auth. Signatory

- 10 Affidavit for compliance, as per format.
- 11 Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Salient features of IAR, in the prescribed format.
- 12 I. Any Other Document/Information
II. Any Other Document/Information
III. Any Other Document/Information
- 13 I shall comply with all the terms and conditions of the Permission for renewal.
- 14 Rainwater Harvesting Proposal If the latent NOC/Permission for abstraction of groundwater was obtained from CGWA or If Rainwater Harvesting Proposal is asked to be revised as per HWRA guidelines)

Download

Download

Yes
Download

Self Declaration:-

- 1. I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
- 2. I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date: 10/16/2025 12:32:44 PM

Place: Faridabad

For GT Cargo P

Pvt. Ltd.

Director/ Auth. Signatory

Signature of Applicant with Office Seal

(GOVIND SINGH)

(MANAGER HR)

a) Information of payment for Application Fee

Total Amount

Mode of Payment

b) Information of payment for Tarrif Fee

Total Amount

Mode of Payment

Government of Haryana
Haryana Water Resources Authority
MUD DISCLOSURE OF COMPLIANCE OF NOC CONDITIONS BY INDUSTRIE S/INFRASTRUCTURE/MINING PROJECTS

Date : 26 Sep 2024 13:44:48:190

- | | | |
|---|---|--|
| 1 | Name of industry/infrastructure/ mining project : | G T CARGO FITTINGS INDIA PVT LTD |
| 2 | Village/ Block/ District/ State | Baghola PALWAL , PALWAL |
| 3 | No & Date of Issuance of NOC : | HWRA/REG/IND/14/2023/1670 , 30/10/2023 |
| 4 | Validity period of NOC : | 30/10/2023 to 30/10/2024 |

Sl No Conditions as per NOC

Compliance status

1. Quantum of ground water withdrawal from abstraction structure as per NOC
8.00 m3/day
2400.00 m3/year

Quantum of ground water withdrawal, calculated on pro-rata basis as per monthly data submitted by applicant

7.04 m3/day
2112.00 m3/year

Ground water abstraction data pending in the compliance report for the quarter(s) : Jul-Sep 2024, Oct-Dec 2024

2. No. of abstraction structures as per NOC
Existing - 1 Proposed - 0

No. of abstraction structures - 1
Geotag photos of abstraction structures with digital Flow meters - Photo

3. All the ground water abstraction structures permitted shall be fixed with digital electromagnetic / ultrasonic water meters, with telemetry system and **monthly ground water abstraction data** shall be recorded in a logbook. Compliance to this condition shall be reported within one month from the date of issue of this letter. Daily water meter readings to be recorded in a dedicated register and shall be submitted on the web portal to HWRA on **quarterly basis** or through centralized mechanism evolved by HWRA

DIGITAL FLOW METERS

- No. of digital flow meters installed - 1
- Date of installation of digital flow meters - 02-03-2024
- Type of digital flowmeters - Electromagnetic

TELEMETRY

- No. of telemetry installed - 1
- Date of installation of telemetry - 02-03-2024
- Telemetry link of 1 abstraction structure - [View](#) HWRA

Whether daily water meter readings of each tubewell are being recorded in a dedicated register - Yes

Whether ground water chemical quality is being monitored twice in a year during pre & post monsoon period - Yes

4. The **monthly** ground water level monitoring data in respect of piezometer shall be **submitted quarterly** to the Haryana Water Resources Authority on regular basis

PIEZOMETERS

- No. of Piezometers installed - 0
- Date of installation of Piezometers -
- Geotag photos of Piezometers - Photo

DWLR

- No. of DWLR installed - 0
- Date of installation of DWLR -

TELEMETRY

- No. of telemetry installed - 0
- Date of installation of telemetry -
- Telemetry link of 0 abstraction structure - [View](#) HWRA

(As per HWRA guidelines, construction of piezometers/abstraction DWLR within 6 months from the date of issuance of NOC shall be mandatory for the meter drainer proposing the abstraction structure of CW)

As per NOC

No. of Piezometers - 0

DWLR - 0

Telemetry - 0

3. Rain Water Harvesting

- Annual Quantum of ground water recharge as per NOC (m³/year) - **3225.00**
- Hourly quantum of rain water run off in premises as per RWH proposal in the previous application (as submitted by applicant in compliance report) (m³/hour) - **93**
- No. of existing recharge Structures as per previous application to HWRA (as submitted by applicant in compliance report) -
- No. of proposed recharge structures as per previous application to HWRA (as submitted by applicant in compliance report) -
- No. of proposed collection tanks as per previous application to HWRA (as submitted by applicant in compliance report) - **1**

Type of RWH implemented . . . Collection tanks as per polluting guidelines

- Quantum of water recharged as implemented by the applicant (m³/year) - **0.00**
- Hourly recharge capacity of all implemented Recharge Structures (m³/hour) in the premises - **0.00**
- No. of recharge structures implemented inside the premises -
- No. of collection tanks implemented inside the premises - **1**
- Capacity of all collection tanks implemented (m³) - **75.00**
- No. & Type of recharge structures implemented out of premises - **N/A**
- Location of structures implemented out of premises -
- Geotag photos of recharge structures / collection tanks - Photo
- Whether structures are maintained properly as per maintenance schedule -

4. Reuse of Treated Waste water

0.00

- Whether ETP/STP installed - **No**
- Geotag photos of ETP/STP - Photo
- Quantity of Treated Waste Water availability -
- Quantity of Treated Waste Water recycled / reused -

Remarks related to Compliance Report : All the conditions of NOC have been complied with

UNDERTAKING

1. All information asked in the compliance report has been left blank
2. I hereby undertake that I have carefully read the above compliance status against the conditions of NOC issued by HWRA
3. I hereby undertake that all the facts / data submitted therein are correct
4. I hereby undertake that all the conditions of NOC have been complied
5. I understand that above self-disclosure regarding the compliance of NOC conditions by HWRA is subject to site inspection at any time

Date : 26 Sep 2024 13:44:48 190

Signature of Applicant with Office Seal



STAR WIRE (INDIA) LABORATORIES PVT. LIMITED

21/4, Mathura Road, Ballabgarh-121004, Haryana
Telephone : +91-129 4094247, 4094280
E-mail : swdc06@starwire.in



SWILPL/7.BF/01

TEST REPORT

Issue To:

GT Cargo Fittings India Pvt. Ltd
Bhagola Plant, Khasra No.58 Village-Bhagola .
Palwal
Haryana
India

Test Report No. : 131160
Issue Date : 10-10-2025
Reference No. : CUSTOMER REQUEST LETTER
Reference Date : 30-09-2025
Job Order No. : 0000525174-1
Job Order Date : 01-10-2025
Date of Sample Received : 01-10-2025
Sample drawn by : Customer
ULR No. : TC152602500011542F

Sample Particulars: Sample of Ground Water

Date of testing from: 04-10-2025 to 10-10-2025

S.No.	Test Parameter	Unit	Test Method/ Equipment Used	Results
Discipline: Chemical Group: Water				
1	pH Value @ 25°C	--	IS 3025 (Pt 11):2022	7.71
2	Turbidity	NTU	IS 3025 (Pt 10):2023	< 1.0
3	Total hardness as CaCO ₃	mg/l	IS 3025 (Pt 21):2009 (RA 2019)	2353.0
4	Total dissolved solids @ 180°C	mg/l	IS 3025 (Pt 16):2023	5800.0
5	Total alkalinity as CaCO ₃	mg/l	IS 3025 (Pt 23):2023	330.0
6	Sulphate as SO ₄	mg/l	IS 3025 (Pt 24/Sec 1):2022	830.0
7	Odour	--	IS 3025 (Pt 5):2018	Agreeable
8	Magnesium as Mg	mg/l	IS 3025 (Pt 46):2023	418.0
9	Iron as Fe	mg/l	IS 3025 (Pt 53):2024	< 0.05
10	Fluoride as F	mg/l	IS 3025 (Pt 60/Sec 1):2023	1.9
11	E. Conductivity	micromhos/cm	IS 3025 (Pt 14):2013 (RA 2019)	9966.0
12	Colour	Hazen	IS 3025 (Pt 4):2021	< 5.0
13	Chloride as Cl	mg/l	IS 3025 (Pt 32):1988 (RA 2019)	1835.0
14	Calcium as Ca	mg/l	IS 3025 (Pt 40):1991 (RA 2019)	255.0

Remark:

****End of Report****



Print Id: 50

Page No 1/1

Terms & Conditions :

- 1) Remnant / additional samples, if any, after testing will be retained for one month (15 days in case of water and air samples)
- 2) The results listed (reported) refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied
- 3) Total liability of our works is limited to the invoiced amount only
- 4) This report cannot be used as evidence in a court of law without the written approval of the lab.
- 5) Report shall not be reproduced except in full, without the written approval of the laboratory.
- 6) Any sort of play by the customer with the data of this report shall be illegal.

Report Status Enquiry : Landline : +91-129 4094247, 4094280, Mob. : 83769 08258, Email : acro@starwire.in
Feedback & Complaints : E-mail : customercare@starwire.in, harishgarg@starwire.in

ALLAN (PRODUCTION ITEM)

06AABC63275B2Z1
 U63013DL2000PTC-107445
 AABC63275B
 HARYANA
 State Code 06

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker U/Section 143 of CGST act 2017
GT CARGO FITTINGS INDIA PVT. LTD.
 BHAGOLA PLANT
 KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102



Phones:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com

Name and Address of the Recipient
 GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
 PLOT NO.-549, SECTOR-58
 SEC-58
 FARIDABAD

State : HARYANA
 GSTIN : URP
 Contact Number:-
 Code : 06
 PAN :-

Name and Address of the Consignee

E-Way Bill Number 332162241932
 Place of Supply HARYANA
 Approx Days 5
 Expected Duration of Processing 1 Year / 3 Year

Challan Number 250021-001334
 Date of Issue 07/01/2026
 Time of Issue 11:15
 Vehicle No. DL01LY6673
 Transporter Name AGS SHIPPING & LOGISTICS
 Removal Date -
 G.R. Number -
 G.R. Date 07/01/2026

Sno	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST													
									%Rate	Amt	%Rate	Amt	%Rate	Amt												
1	73170099	SF DYNABLOCK 15 (DLB-15N) FOR PLATING	71040010	2152.00	PCS	1808.00	95.00	204440.00	9.00	18399.60	9.00	18399.60	9.00	18399.60												
<table border="1"> <tr> <td>Unit Wise Total</td> <td>PCS</td> <td>2152.00</td> </tr> <tr> <td>Taxable Amt</td> <td></td> <td>204440.00</td> </tr> <tr> <td>Total Tax</td> <td></td> <td>36799.20</td> </tr> <tr> <td>Total Challan Value Including Taxes (In Figures)</td> <td></td> <td>241239.20</td> </tr> </table>									Unit Wise Total	PCS	2152.00	Taxable Amt		204440.00	Total Tax		36799.20	Total Challan Value Including Taxes (In Figures)		241239.20	CGST	18399.60	SGST	18399.60	IGST	
Unit Wise Total	PCS	2152.00																								
Taxable Amt		204440.00																								
Total Tax		36799.20																								
Total Challan Value Including Taxes (In Figures)		241239.20																								

Remarks :

BEING SEND FOR JOBWORK MATERIAL NT WT
 1809KG GROSS WT 1866KG PALLET 2

Amount of Tax sub ject to Reverse Charge ? : NO

For GT CARGO FITTINGS INDIA PVT. LTD.



Prepared By RAJESH1

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Authorised Signatory

81
e-Way Bill



EWAYBILL No. 3321 6224 1932
E-Way Bill Date 07/01/2026 11:22 AM
Generated by 06AAB CG327 5B2Z1 - GT CARGO FITTINGS INDIA PVT. LTD.
Valid From: 07/01/2026 11:22 AM[26Kms]
Valid Until: 08/01/2026

Part - A

GSTIN of Supplier 06AABCG3275B2Z1, GT CARGO FITTINGS INDIA PVT. LTD.
Place of Dispatch PALWAL, HARYANA-121102
GSTIN of Recipient URP, GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
Place of Delivery FARIDABAD, HARYANA-121004
Document No. 250021-001334
Document Date 07/01/2026
Transaction Type: Regular
Value of Goods ₹ 241239.20
HSN Code 73170099 - SF DYNABLOCK 15 (DLB-15N)
Reason for Transportation Outward - Others
Transporter 06ABDFA4204G1Z1 & AGS SHIPPING LOGISTICS

Part - B

Mode	Vehicle/Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (if any)	Multi Veh.info (if any)
ROAD	DL01LY6873 & 07/01/2026	PALWAL	07/01/2026 11:22 AM	06AABCG3275B2Z1	-	-



332162241932

Triplicate for Supplier

-LAN (PRODUCTION ITEM)

DELIVERY CHALLAN

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker U/Section 143 of CGST act 2017
GT CARGO FITTINGS INDIA PVT. LTD.
 BHAGOLA PLANT
 KHASRA NO 58 VILLAGE BHAGOLA , PALWAL , HARYANA-121102, INDIA,PinCode:121102



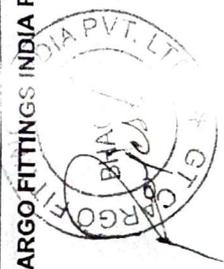
Phones:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com

Name and Address of the Recipient GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW) PLOT NO.-549, SECTOR-58 SEC-58 FARIDABAD		Name and Address of the Consignee 372162969458 HARYANA 5		Challan Number 250021-001338 Date of Issue 08/01/2026	
State : HARYANA GSTIN : URP Contact Number:-		Code : 06 PAN :-		Time of Issue HR38AC9896 Vehicle No. AGS SHIPPING & LOGISTICS Transporter Name - Removal Date - G.R. Number 08/01/2026 G.R. Date -	

SN0	HSN /SAC Code	Description of Goods/ Services	Erprcode	Expected Duration of Processing			Taxable Value of Supply	CGST		SGST / UTGST		IGST	
				Quantity	Unit	Wt. Sent		Rate	%Rate	Amt	%Rate	Amt	%Rate
1	83089099	SF DYNABLOCK 12-150 (DLB-12N150)	71040003	1893.00	PCS	1030.00	80.00	9.00	13629.60	9.00	13629.60		
2	73170099	FOR PLATING SF DYNABLOCK 15 (DLB-15N) FOR PLATING	71040010	886.00	PCS	744.00	95.00	9.00	7575.30	9.00	7575.30		
				2779.00		1774.00		CGST	21204.90	SGST	21204.90	IGST	

Remarks :
 BEING SEND FOR JOBWORK MATERIAL NT WT
 1774-KG GROSS WT 1838KG PALLET 2

Unit Wise Total PCS 2779.00	Taxable Amt 235610.00 Total Tax 42409.80 Total Challan Value Including Taxes (In Figures) 278019.80 Total Value (In Words) Rupees Two Lakhs Seventy-Eight Thousand Nineteen And Eighty Paise Only	Amount of Tax subject to Reverse Charge ? : NO For GT CARGO FITTINGS INDIA PVT. LTD.
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Prepared By RAJESH1

Authorised Signatory

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GT CARGO FITTINGS INDIA PVT LTD

BHAGOLA PLANT

KHASRA NO-58 VILLAGE BHAGOLA, PALWAL, HARYANA 121102 INDIA

JOBWORK DETAILS

S.No.	DISCRPTION OF GOODS	JOB CARD NO	GROSS WEIGHT	PALLET WEIGHT	NET WEIGHT.	WEIGHT PER PCS	NO. OF PCS.	PALLET QTY	PROCESS TO BE DONE	SENT TO VENDOR	REMARKS
1	DLB-150	1911	1065	35	1030	0.544	1893	18/35			
2	DLB-15	1912	773	29	744	0.840	886	18/25			
3											
4	DLB-150										
5											
6											
7											
8											
9											
10	DLB-150				1774						
PREPARED BY SIGN			CHECKED BY SIGN			APPROVED BY SIGN					
			1838						Pallet 22		

Wt

1738 AC 98

e-Way Bill



EWAYBILL No. 3721 6296 9458
E-Way Bill Date 08/01/2026 10:44 AM
Generated by 06AAB CG327 5B2Z1 - GT CARGO FITTINGS INDIA PVT. LTD.
Valid From: 08/01/2026 10:44 AM[26Kms]
Valid Until: 09/01/2026

Part - A

GSTIN of Supplier 06AABCG3275B2Z1, GT CARGO FITTINGS INDIA PVT. LTD.
Place of Dispatch PALWAL, HARYANA-121102
GSTIN of Recipient URP , GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
Place of Delivery FARIDABAD, HARYANA-121004
Document No. 250021-001338
Document Date 08/01/2026
Transaction Type: Regular
Value of Goods ₹ 278019.80
HSN Code 83089099 - SF DYNABLOCK 12-150 (DLB-12N15(+1)
Reason for Transportation Outward - Others
Transporter 06ABDFA4204G1Z1 & AGS SHIPPING LOGISTICS

Part - B

Mode	Vehicle/Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (if any)	Multi Veh.Info (if any)
ROAD	HR38AC9896 & 08/01/2026	PALWAL	08/01/2026 10:44 AM	06AABCG3275B2Z1	-	-



372162969458

DELIVERY CHALLAN

AN (PRODUCTION ITEM)

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax To A Job Worker U/Section 143 of CGST act 2017

06AABCG3275B2Z1

U63013DL2000PTC107445

AABCG3275B

HARYANA

State Code 06

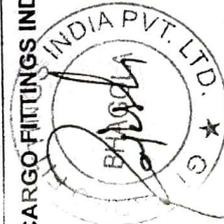
GT CARGO FITTINGS INDIA PVT. LTD.

BHAGOLA PLANT
KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102

Phones:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com



SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST	
									%Rate	Amt	%Rate	Amt	%Rate	Amt
1	83089099	SF CL-CBH 10-10.6MM FOR PLATING	71010021	5682.00	PCS	1574.00	20.00	113640.00	9.00	10227.60	9.00	10227.60	9.00	10227.60
2	73170099	SF HANDLE FRAME FOR RB2509-GTC FOR PLATING	72510003	3438.00	PCS	192.50	10.00	34380.00	9.00	3094.20	9.00	3094.20	9.00	3094.20
3	73170099	SF WASHER 18MM-RB 2509 FOR PLATING	72510010	22500.00	PCS	22.50	0.50	11250.00	9.00	1012.50	9.00	1012.50	9.00	1012.50
Remarks :									CGST	14334.30	SGST	14334.30	IGST	
BEING SEND FOR JOBWORK MATERIAL NT WT									Taxable Amt		159270.00		Amount of Tax subject to Reverse Charge ? : NO	
1789KG GROSS WT 1888KG PALLET 3 / BAG-1									Total Tax		28668.60		For GT CARGO FITTINGS INDIA PVT. LTD.	
									Total Challan Value Including Taxes (In Figures)		187938.60		QR Code	
									Total Value (In Words)		Rupees One Lakhs Eighty-Seven Thousand Nine Hundred Thirty-Eight And Sixty Paise Only		Authorised Signatory	
Prepared By RAJESH1														



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e-Way Bill



EWAYBILL No. **3821 6303 5889**
 E-Way Bill Date **08/01/2026 12:03 PM**
 Generated by **06AAB CG327 5B2Z1 - GT CARGO FITTINGS INDIA PVT. LTD.**
 Valid From: **08/01/2026 12:03 PM[25Kms]**
 Valid Until: **09/01/2026**

Part - A

GSTIN of Supplier **06AABCG3275B2Z1, GT CARGO FITTINGS INDIA PVT. LTD.**
 Place of Dispatch **PALWAL, HARYANA-121102**
 GSTIN of Recipient **URP , GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT**
 Place of Delivery **BALLABHGARH, HARYANA-121004**
 Document No. **250021-001339**
 Document Date **08/01/2026**
 Transaction Type: **Bill To - Ship To**
 Value of Goods **₹ 187938.60**
 HSN Code **83089099 - SF CL-CBH 10-10.6MM(+2)**
 Reason for Transportation **Outward - Others**
 Transporter **06ABDFA4204G1Z1 & AGS SHIPPING LOGISTICS**

Part - B

Mode	Vehicle/Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (if any)	Multi Veh.Info (if any)
ROAD	DL01LY6673 & 08/01/2026	PALWAL	08/01/2026 12:03 PM	06AABCG3275B2Z1	-	-



382163035889

DELIVERY CHALLAN

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
To A Job Worker U/Section 143 of CGST act 2017

06AABCG3275B2Z1
U63013DL2000PTC107445
AABCG3275B

GT CARGO FITTINGS INDIA PVT. LTD.

BHAGOLA PLANT
KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102
Phoness:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website: www.gtcfi.com



Challan Number
250022-000445

Date of Issue
08/01/2026

Time of Issue
14:54

Vehicle No.
HR38AC9896

Transporter Name
AGS SHIPPING & LOGISTICS

Removal Date

G.R. Number
08/01/2026

G.R. Date

Name and Address of the Consignee

Name and Address of the Recipient
GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT
PLOT NO.-579, SECTOR-58
SEC-58
FARIDABAD

State : HARYANA
GSTIN : URP
Contact Number:-

Code : 06
PAN :-

E-Way Bill Number
352163194318

Place of Supply
HARYANA

Approx Days
5

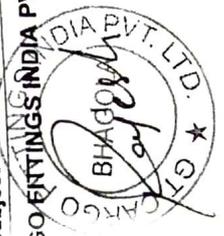
Expected Duration of Processing
1 Year / 3 Year

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	1 Year / 3 Year			CGST		SGST / UTGST		IGST			
				Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	%Rate	Amt	%Rate	Amt	%Rate	Amt
1	38249921	ZINC BRIGHTENER 942M FOR PLATING	27020012	150.00	LTR	0.00	166.31	24946.59	9.00	2245.19	9.00	2245.19		
2	3824	SILICA GEL SMALL 5 GM PACK FOR PLATING	25110001	10.00	KGS	0.00	134.00	1340.00	9.00	120.60	9.00	120.60		
				160.00		0.00			CGST	2365.79	SGST	2365.79	IGST	

Unit Wise Total	
KGS	10.00
LTR	150.00
Taxable Amt	26286.59
Total Tax	4731.58
Total Challan Value Including Taxes (In Figures)	31018.18
Total Value (In Words) Rupees Thirty-One Thousand Eighteen And Eighteen Paise Only	

Amount of Tax subject to Reverse Charge ? : NO

For GT CARGO FITTINGS INDIA PVT. LTD.



Authorised Signatory

Remarks :
BEING SEND FOR PLATING PLANT USE / CAN-5

Prepared By RAJESH1



GT CARGO FITTINGS INDIA PVT LTD

BHAGOLA PLANT

KHASRA NO-58 VILLAGE BHAGOLA, PALWAL, HARYANA 121102 INDIA

JOBWORK DETAILS

S.No.	DISCRPTION OF GOODS	JOB CARD NO	GROSS WEIGHT	PALLET WEIGHT	NET WEIGHT.	WEIGHT PER PCS	NO. OF PCS.	PALLET QTY	PROCESS TO BE DONE	SENT TO VENDOR	REMARKS
1	SHDB-182		832	29	803	0.277	2899	18/25			
2	HDB-182		825.5	35	790.5	0.371	2131	18/35			
3											
4											
5											
6	Silica Gel		10		10			1 Bag			
7	942 M		150		150			5 Can			
8											
9											
10	Pankaj				1753.5						
	PREPARED BY SIGN		1817.5	CHECKED BY SIGN	1593.5						APPROVED BY SIGN

Bubble

AKD
08/10/26

1 pallet ⇒ 2

1 Bag ⇒ 1
Can = 5

HR38AC9196

e-Way Bill



EWAYBILL No. **3521 6319 4318**
 E-Way Bill Date **08/01/2026 03:00 PM**
 Generated by **06AAB CG327 5B2Z1 - GT CARGO FITTINGS INDIA PVT. LTD.**
 Valid From: **08/01/2026 03:00 PM[25Kms]**
 Valid Until: **09/01/2026**

Part - A

GSTIN of Supplier **06AABCG3275B2Z1, GT CARGO FITTINGS INDIA PVT. LTD.**
 Place of Dispatch **PALWAL, HARYANA-121102**
 GSTIN of Recipient **URP, GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT**
 Place of Delivery **FARIDABAD, HARYANA-121004**
 Document No. **250022-000445**
 Document Date **08/01/2026**
 Transaction Type: **Regular**
 Value of Goods **₹ 31018.18**
 HSN Code **38249921 - ZINC BRIGHTENER 942M(+1)**
 Reason for Transportation **Outward - Others**
 Transporter **06ABDFA4204G1Z1 & AGS SHIPPING LOGISTICS**

Part - B

Mode	Vehicle/Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
ROAD	HR38AC9896 & 08/01/2026	PALWAL	08/01/2026 03:00 PM	06AABCG3275B2Z1	-	.



352163194318



EWAYBILL No. 3821 6319 4346
E-Way Bill Date 08/01/2026 03:00 PM
Generated by 06AAB CG327 5B2Z1 - GT CARGO FITTINGS INDIA PVT. LTD.
Valid From: 08/01/2026 03:00 PM[25Kms]
Valid Until: 09/01/2026

Part - A

GSTIN of Supplier 06AABCG3275B2Z1, GT CARGO FITTINGS INDIA PVT. LTD.
Place of Dispatch PALWAL, HARYANA-121102
GSTIN of Recipient URP , GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT
Place of Delivery BALLABHGARH, HARYANA-121004
Document No. 250021-001340
Document Date 08/01/2026
Transaction Type: Bill To - Ship To
Value of Goods ₹ 249988.90
HSN Code 83089099 - HDB-12 FORGED BUCKLES B/S 100 (+1)
Reason for Transportation Outward - Others
Transporter 06ABDFA4204G1Z1 & AGS SHIPPING LOGISTICS

Part - B

Mode	Vehicle/Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
ROAD	HR38AC9896 & 08/01/2026	PALWAL	08/01/2026 03:00 PM	06AABCG3275B2Z1	-	-



382163194346

DELIVERY CHALLAN

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker U/Section 143 of CGST act 2017
GT CARGO FITTINGS INDIA PVT. LTD.

BHAGOLA PLANT
 BHAGOLA PLANT
 KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102
 Phones:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com

6AAABCG3275B2Z1
 U63013DL2000PTC107445
 AABCG3275B
 HARYANA
 Code 06

Name and Address of the Recipient
 GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT
 PLOT NO.-579, SECTOR-58
 SEC-58
 FARIDABAD

Name and Address of the Consignee
 PLATING PLANT (GT CARGO FITTINGS INDIA PVT. LTD)
 PLOT NO 579, SEC 58,BALLABGARH (HARYANA),-BALLABHGARH,
 PINCODE: 121004,Person:MR. ARVIND SHARMA,MOB.:MR.
 ARVIND,Gst_No:-,State:HARYANA

E-Way Bill Number 372163698069
Place of Supply HARYANA
Approx Days 5
Expected Duration of Processing 1 Year / 3 Year

State : HARYANA
GSTIN : URP
Contact Number :-
Code : 06
PAN : -



SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST	
									%Rate	Amt	%Rate	Amt	%Rate	Amt
1	73170099	SF SPREADER BAR FOR RB2509-GTC FOR PLATING	72510002	5778.00	PCS	156.00	10.00	57780.00	9.00	5200.20	9.00	5200.20	9.00	5200.20
2	87082900	SF SPREADER BAR FOR RB5050-GTC FOR PLATING	72560014	7922.00	NOS	816.00	10.00	79220.00	9.00	7129.80	9.00	7129.80	9.00	7129.80
3	73170099	SF WH 75100-15.00MM FOR PLATING	71010026	998.00	PCS	631.00	60.00	59880.00	9.00	5389.20	9.00	5389.20	9.00	5389.20
4	83089099	HOOK WH5030SIN-12.0MM FOR REPLATING	91010047	588.00	PCS	137.00	20.00	11760.00	9.00	1058.40	9.00	1058.40	9.00	1058.40
Unit Wise Total									15286.00	1740.00	18777.60	18777.60	18777.60	18777.60
Remarks : BEING SEND FOR JOBBWORK MATERIAL NT WT 1740KG GROSS WT 1821KG PALLET 3 / BAG-6									208640.00	37555.20	Amount of Tax subject to Reverse Charge ? : NO			
Total Challan Value Including Taxes (In Figures)									246195.20	For GT CARGO FITTINGS INDIA PVT. LTD.				
Total Value (In Words) Rupees Two Lakhs Forty-Six Thousand One Hundred Ninety-Five And Twenty Paise Only														
Prepared By RAJESH1									Authorized Signatory					

e-Way Bill



EWAYBILL No. **3721 6369 8069**
 E-Way Bill Date **09/01/2026 10:11 AM**
 Generated by **06AAB CG327 5B2Z1 - GT CARGO FITTINGS INDIA PVT. LTD.**
 Valid From: **09/01/2026 10:11 AM[25Kms]**
 Valid Until: **10/01/2026**

Part - A

GSTIN of Supplier **06AABCG3275B2Z1, GT CARGO FITTINGS INDIA PVT. LTD.**
 Place of Dispatch **PALWAL, HARYANA-121102**
 GSTIN of Recipient **URP , GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT**
 Place of Delivery **BALLABHGARH, HARYANA-121004**
 Document No. **250021-001343**
 Document Date **09/01/2026**
 Transaction Type: **Bill To - Ship To**
 Value of Goods **₹ 246195.20**
 HSN Code **73170099 - SF SPREADER BAR FOR RB2500-GTC(+3)**
 Reason for Transportation **Outward - Others**
 Transporter **06ABDFA4204G1Z1 & AGS SHIPPING LOGISTICS**

Part - B

Mode	Vehicle/Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (if any)	Multi Veh.Info (if any)
ROAD	HR38AC9896 & 09/01/2026	PALWAL	09/01/2026 10:11 AM	06AABCG3275B2Z1	-	-



372163698069

GT CARGO FITTINGS INDIA PVT LTD

BHAGOLA PLANT

KHASRA NO-58 VILLAGE BHAGOLA, PALWAL, HARYANA 121102 INDIA



Khasra No. 58, Village: Bhagola, Palwal, Haryana-121102

JOBWORK DETAILS

S.No.	DISCRPTION OF GOODS	JOB CARD NO	GROSS WEIGHT	PALLET WEIGHT	NET WEIGHT.	WEIGHT PER PCS	NO. OF PCS.	PALLET QTY	PROCESS TO BE DONE	SENT TO VENDOR	REMARKS
1	WH 75100	1939	660	29	631	0.632	998	1 Bbs ✓			
2	spreadable Barz RB-5050	1890	845	29	816	0.103	7922	1 B/25 ✓			
3	spreadable Barz RB-2509	1878	156	0	156	0.027	5778	6 Bgg			
4	WH 5030 Sin	RG-Plating	166	23	143	0.223	614	1 B/15			
5					137						
6	WH 75100										
7	WH 75100										
8											
9											
10	Pankey				1746						
	PREPARED BY SIGN		1827								APPROVED BY SIGN

Pallet → 3
Bag → 6

1827

HR 38 AC 9896

RGF CHALLAN (PRODUCTION ITEM)

GSTIN : 06AABC3275B221
 CIN : UE3013DL2000PTC107445
 PAN : AABCG3275B
 State : HARYANA
 State Code : 06

Name and Address of the Recipient
 GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT
 PLOT NO.-579, SECTOR-58
 SEC-58
 FARIDABAD

State : HARYANA Code : 06
 GSTIN : URP PAN : -
 Contact Number :-

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker U/Section 143 of CGST and 2017
GT CARGO FITTINGS INDIA PVT. LTD.
 BHAGOLA PLANT
 KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102
 Phones: 9310259235 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com



Challan Number : 250021-000984
Date of Issue : 27/10/2025
Time of Issue : 10:54
Vehicle No. : HR38AC9856
Transporter Name : AGS SHIPPING & LOGISTIC
Removal Date : -
G.R. Number : -
G.R. Date : 27/10/2025

Name and Address of the Consignee
E-Way Bill Number : 392112331278
Place of Supply : HARYANA
Approx Days : 5
Expected Duration of Processing : 1 Year / 3 Year

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST	
									%Rate	Amt	%Rate	Amt	%Rate	Amt
1	83089099	SF HDB-10 FOR PLATING	71060012	325.00	PCS	72.00	35.00	11375.00	9.00	1023.75	9.00	1023.75	9.00	1023.75
2	83089099	SF HCB12L FOR PLATING	71060016	2205.00	PCS	646.00	40.00	88200.00	9.00	7938.00	9.00	7938.00	9.00	7938.00
3	998898	SF HANDLE FRAME FOR RB2509-GTC	72510003	783.00	PCS	47.00	10.00	7830.00	9.00	704.70	9.00	704.70	9.00	704.70
4	73170099	FOR PLATING SF SPREADER BAR FOR RB2509-GTC	72510002	2857.00	PCS	80.00	10.00	28570.00	9.00	2571.30	9.00	2571.30	9.00	2571.30
5	73170099	FOR PLATING SF WH 5050 TUBE-15.60 MM	71010076	2377.00	PCS	694.00	20.00	47540.00	9.00	4278.60	9.00	4278.60	9.00	4278.60

Remarks : PLEASE SEND FOR JOEWSKY MATERIAL RT RT. 1339KG GROSS WT. 1618KG PALLET	Unit When Total PCS 6547.00	CGST 16516.35	SGST 16516.35	IGST 16516.35
Total Taxable Amt 183515.00	Total Tax 33032.70	Amount of Tax subject to Reverse Charge		
Total Challan Value Including Taxes (In Figures) 216547.70	For GT CARGO FITTINGS INDIA PV			



Total Value (In Words)
 Rupees Two Lakhs Sixteen Thousand Five Hundred Forty-Seven And Seventy Paise Only

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Prepared By : RAJESH1

Authorized SI

RGP CHALLAN (PRODUCTION ITEM)

GSTIN 06AABCG3275B2Z1
CIN U63013DL2000PTC107445
PAN AABCG3275B
State HARYANA
State Code 06

Name and Address of the Recipient
GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT
PLOT NO.-579, SECTOR-58
SEC-58
FARIDABAD

State : HARYANA
GSTIN : URP
Contact Number :-
Code : 06
PAN :-

Name and Address of the Consignee

E-Way Bill Number 392112331278
Place of Supply HARYANA
Approx Days 5
Expected Duration of Processing 1 Year / 3 Year

Phoness:9310259255 Email: ARVIND.SHARMA@GTCFL.COM Website : www.gtcfl.com

DELIVERY CHALLAN

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
To A Job Worker U/Section 143 of CGST act 2017

GT CARGO FITTINGS INDIA PVT. LTD.

BHAGOLA PLANT
KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102



Challan Number 250021-000984
Date of Issue 27/10/2025
Time of Issue 10:54
Vehicle No. HR38AC9896
Transporter Name AGS SHIPPING & LOGISTIC
Removal Date
G.R. Number
G.R. Date 27/10/2025

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST	
									%Rate	Amt	%Rate	Amt	%Rate	Amt
1	83089099	SF HDB-10 FOR PLATING	71060012	325.00	PCS	72.00	35.00	11375.00	9.00	1023.75	9.00	1023.75	9.00	1023.75
2	83089099	SF HDB12L FOR PLATING	71060016	2205.00	PCS	646.00	40.00	86200.00	9.00	7938.00	9.00	7938.00	9.00	7938.00
3	998898	SF HANDLE FRAME FOR RB2509-GTC	72510003	783.00	PCS	47.00	10.00	7830.00	9.00	704.70	9.00	704.70	9.00	704.70
4	73170099	SF SPREADER BAR FOR RB2509-GTC FOR PLATING	72510002	2857.00	PCS	80.00	10.00	28570.00	9.00	2571.30	9.00	2571.30	9.00	2571.30
5	73170099	SF WH 5050 TUBE-10.60 MM FOR PLATING	72010076	2377.00	PCS	694.00	20.00	47540.00	9.00	4278.60	9.00	4278.60	9.00	4278.60
Remarks :									CGST		SGST		IGST	
BEING SEND FOR JOBYORK MATERIAL WT.WT. 1539KG GROSS WT 1518KG PALLET									16516.35		16516.35		16516.35	
Unit Wises Total									183515.00		Amount of Tax subject to Reverse Chrg		For GT CARGO FITTINGS INDIA PV	
PCS 9547.90									33032.70					
Total Challan Value									216547.70					
Including Taxes (In Figures)														
Total Value (In Words)														
Rupees Two Lakhs Sixteen Thousand Five Hundred Forty-Seven And Seventy Paise Only														



Prepared By RAJESH1

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Authorized Sign

GSTIN 06AABCG3275B2Z1
CIN U63013DL2000PTC107445
PAN AABCG3275B
State HARYANA
State Code 06

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
To A Job Worker U/Section 143 of CGST act 2017

GT CARGO FITTINGS INDIA PVT. LTD.

BHAGOLA PLANT
KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102

Phones:9310259255 Email: ARVIND.SHARMA@GTCFL.COM Website : www.gtcfl.com

Name and Address of the Recipient
GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT
PLOT NO.-579, SECTOR-58
SEC-58
FARIDABAD

State : HARYANA
GSTIN : URP
Contact Number :-
Code : 06
PAN :-

Name and Address of the Consignee

E-Way Bill Number 392112331278
Place of Supply HARYANA
Approx Days 5
Expected Duration of Processing 1 Year / 3 Year

Challan Number 250021-000984
Date of Issue 27/10/2025
Time of Issue 10:54
Vehicle No. HR38AC9896
Transporter Name AGS SHIPPING & LOGISTIC
Removal Date
G.R. Number
G.R. Date 27/10/2025

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST	
									%Rate	Amt	%Rate	Amt	%Rate	Amt
1	83089099	SF HDB-10 FOR PLATING	71060012	325.00	PCS	72.00	35.00	11375.00	9.00	1023.75	9.00	1023.75	9.00	1023.75
2	83089099	SF HDB12L FOR PLATING	71060016	2205.00	PCS	646.00	40.00	86200.00	9.00	7938.00	9.00	7938.00	9.00	7938.00
3	996898	SF HANDLE FRAME FOR RB2509-GTC	72510003	783.00	PCS	47.00	10.00	7830.00	9.00	704.70	9.00	704.70	9.00	704.70
4	73170099	SF SPREADER BAR FOR RB2509-GTC FOR PLATING	72510002	2857.00	PCS	80.00	10.00	28570.00	9.00	2571.30	9.00	2571.30	9.00	2571.30
5	73170099	SF WH 5050 TUBE-10.60 MM FOR PLATING	72010076	2377.00	PCS	694.00	20.00	47540.00	9.00	4278.60	9.00	4278.60	9.00	4278.60
Remarks :									CGST		SGST		IGST	
BEING SEND FOR JOBYORK MATERIAL WT.WT. 1539KG GROSS WT 1518KG PALLET									1539.00		16516.35		16516.35	
Unit Wises Total									Taxable Amt		Amount of Tax subject to Reverse Chrg		For GT CARGO FITTINGS INDIA PV	
PCS 6547.90									183515.00		33032.70			
Total Challan Value									216547.70					
Including Taxes (In Figures)														
Total Value (In Words)														
Rupees Two Lakhs Sixteen Thousand Five Hundred Forty-Seven And Seventy Paise Only														



Prepared By RAJESH1

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Authorised Signatory

DELIVERY CHALLAN



Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
To A Job Worker U/Section 143 of CGST act 2017

GT CARGO FITTINGS INDIA PVT. LTD.
BHAGOLA PLANT
KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode: 121102
Phones: 93110259255 Email: ARVIND.SHARMA@GTCFI.COM Website: www.gtcfi.com

RGP CHALLAN (PRODUCTION ITEM)

GSTIN : 06AAACG3275B221
CIN : UE3013DL3000P1C107445
PAN : AAACG3275B
State : HARYANA
State Code : 06

Name and Address of the Recipient
GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
PLOT NO- 589, SECTOR-58
SEC-58
FARIDABAD
State : HARYANA
GSTIN : URP
Contact Number :
Code : 06
PAN : -

Name and Address of the Consignor
E-Way Bill Number : 302087628745
Place of Supply : HARYANA
Approx Days : 5
Expected Duration of Processing : 1 Year / 3 Year

Challan Number : 250021-000853
Date of Issue : 20/09/2025
Time of Issue : 13:57
Vehicle No. : DL01LY6673
Transporter Name : AGS SHIPPING & LOGISTICS
Removal Date :
G.R. Number :
G.R. Date : 20/09/2025

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	1 Year / 3 Year			CGST		SGST / UTGST		IGST	
				Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	%Rate	Amt	%Rate	Amt
1	83080099	SF DYNABLOCK 12-150 (DLB-12N150) .0 FOR PLATING	71040003	2934.00	PCS	1588.00	80.00	234720.00	9.00	21124.80	9.00	21124.80
2	73170099	SF DYNABLOCK 15 (DLB-15N) .0 FOR PLATING	71040010	254.00	PCS	215.00	95.00	24130.00	9.00	2171.70	9.00	2171.70
				3188.00		1803.00			CGST	23296.50	SGST	23296.50
Remarks : BEING SEND FOR JOBWORK MATERIAL MT WT 1803KG GROSS WT 1880KG PALLET 3				Unit Wise Total					Amount of Tax subject to Reverse Charge ? : NO			
				Taxable Amt			258850.00	For GT CARGO FITTINGS INDIA PVT. LTD.				
				Total Tax			46593.00					
				Total Challan Value Including Taxes (In Figures)			305443.00					
				Total Value (In Words)			Rupees Three Lakhs Five Thousand Four Hundred Forty-Three Only					
				This document is not valid to take input credit								



Prepared By : RAJESH1

Authorised Signatory

DELIVERY CHALLAN

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
To A Job Worker U/Section 143 of CGST Act 2017

GT CARGO FITTINGS INDIA PVT. LTD.

BHAGOLA PLANT
KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA. Pin Code: 121102
Phoness: 93110259255 Email: ARVIND.SHARMA@GTCEL.COM Website: www.gtcl.com

RGP CHALLAN (PRODUCTION ITEM)

GSTIN 06AABCG3275B221
CIN U63012DL2000PTC107445
PAN AABCG3275B
State HARYANA
State Code 06

Name and Address of the Recipient
GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
PLOT NO.-549, SECTOR-58
SEC-58
FARIDABAD
State HARYANA
GSTIN : URP
Contact Number
Code : 06
PAN : .

Challan Number 250021-000859
Date of Issue 21/09/2025
Time of Issue 11:17
Vehicle No. DL01LY6673
Transporter Name AGS SHIPPING & LOGISTICS
Removal Date
G.R. Number
G.R. Date 21/09/2025

E-Way Bill Number 372088140898
Place of Supply HARYANA
Approx. Days 5

1 Year / 3 Year

Sl No	HSN/SAC Code	Description of Goods/ Services	Erpcode	Expected Duration of Processing			Taxable Value of Supply	CGST		SGST / UTGST		IGST			
				Quantity	Unit	Wt. Sent		Rate	%Rate	Rate	%Rate	Amt	%Rate	Amt	
1	83069099	SF DYNABLOCK 12-150 (DLB-12N150) FOR PLATING	71040003	3334.00	PCS	1800.00	80.00	9.00	24004.80	9.00	24004.80	9.00	24004.80		
				3334.00		1800.00		CGST	24004.80	SGST	24004.80	IGST			
				Taxable Amt		266720.00									
				Total Tax		48009.60									
				Total Challan Value Including Taxes (In Figures)		314729.60									
				Total Value (In Words)											
				Rupees Three Lakhs Fourteen Thousand Seven Hundred Twenty-Nine And Sixty Paissa Only											

Remarks :
BEING SEND FOR JOBSWORKS MATERIAL NET
WT:1800KG GROSS WT:1800KG PALLET-3

Amount of Tax subject to Reverse Charge ? : NO
For GT CARGO FITTINGS INDIA PVT. LTD.



Authorised Signatory

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Prepared By PANKAJ

RGP CHALLAN (PRODUCTION ITEM)

GSTIN : 06AAABCG3275B221
 CIN : U63013DL2000PTC107445
 PAN : AAABCG3275B
 State : HARYANA
 State Code : 06

Name and Address of the Recipient
 GT-CARGO FITTINGS INDIA PVT.LTD.- PLATING PLANT (NEW)
 PLOT NO.-549, SECTOR-58
 SEC-58
 FARIDABAD
 State : HARYANA Code : 06
 GSTIN : URP
 Contact Number :

DELIVERY CHALLAN

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker U/Section 143 of CGST Act 2017

GT CARGO FITTINGS INDIA PVT. LTD.

BHAGOLA PLANT
 KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA.PinCode:121102
 Phonas:9310259255 Email: ARVIND.SHARMA@GTCFEL.COM Website : www.gtcfl.com

Challan Number : 250021-000859
Date of Issue : 21/09/2025
Time of Issue : 11:17
Vehicle No. : DL01LY8673
Transporter Name : AGS SHIPPING & LOGISTICS
Removal Date :
G.R. Number :
G.R. Date : 21/09/2025

Name and Address of the Consignee

E-Way Bill Number : 372088140898
 Place of Supply : HARYANA
 Approx Days : 5
 Expected Duration of Processing : 1 Year / 3 Year

Sl No	HSN / SAC Code	Description of Goods/ Services	Erpcode	1 Year / 3 Year			CGST		SGST / UTGST		IGST		
				Quantity	Unit	WT./Sant	Rate	Taxable Value of Supply	%Rate	Amt	%Rate	Amt	%Rate
1	83065000	SF DYNABLOCK 12-150 (DLB-12N150) FOR PLATING	71040003	3334.00	PCS	1800.00	80.00	266720.00	9.00	24004.80	9.00	24004.80	
				3334.00		1800.00				24004.80		24004.80	
				Taxable Amt				266720.00					
				Total Tax				48009.60					
				Total Challan Value Including Taxes (In Figures)				314729.60					
				Unit Wise Total									
				PCS	3334.00								

Remarks :
 BEING SEND FOR JOBWORKS MATERIAL NET WT-1800KG GROSS WT-1866KG PALLET-2

Amount of Tax subject to Reverse Charge ? : NO
 For GT CARGO FITTINGS INDIA PVT. LTD.



Authorised Signatory

Prepared By : PANKAJ

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Prepared By : PANKAJ

Page 15 of 24

ESTATE, NEW DELHI 110044 Ph. 01275-299771

MOHAN COOPERATIVE INDUSTRIES LTD

BLOCK B, MATHURA ROAD, B1/H3, SPRING BOARD, B1/H3, MATHURA ROAD, BLOCK B, MOHAN COOPERATIVE INDUSTRIES LTD

GSTIN: 06AAABCG32756Z1
 CIN: U63013DL2000PTC107445
 PAN: AAABCG3275B
 State: HARYANA
 State Code: 06

Name and Address of the Recipient
 GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
 PLOT NO -549, SECTOR-5B
 SEC-5B
 FARIDABAD

State: HARYANA Code: 06
 GSTIN: URP
 Contact Number:- PAM :-

Clearance of Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker Under Section 143 of CGST act 2017
GT CARGO FITTINGS INDIA PVT. LTD.
 BHAGOLA PLANT
 KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode-121102

Phones: 9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website: www.gtcfi.com

Name and Address of the Consignee

E-Way Bill Number: 362135974204
 Place of Supply: HARYANA
 Approx Days: 5
 Expected Duration of Processing: 1 Year / 3 Year

Challan Number: 250021-001122
 Date of Issue: 29/11/2025
 Time of Issue: 16:45
 Vehicle No.: DL01LY6673
 Transporter Name: AGS SHIPPING & LOGISTICS
 Removal Date:
 G.R. Number:
 G.R. Date: 29/11/2025

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST	
									%Rate	Amt	%Rate	Amt	%Rate	Amt
1	83089099	SF DYNABLOCK 12-155 (DLE-12H150) FOR PLATING	71040003	3309.00	PCS	1787.00	80.00	264720.00	9.00	23824.80	9.00	23824.80	9.00	23824.80
				3309.00		1787.00			CGST	23824.80	SGST	23824.80	IGST	

Remarks :
 BEING SEND FOR JOEWORK MATERIAL NT WT.
 1787KG GROSS WT 1858KG PALLET 2

Unit Wise Total
 PCS 3309.00
 Taxable Amt 264720.00
 Total Tax 47649.60
 Total Challan Value Including Taxes (In Figures) 312369.60

Total Value (In Words)
 Rupees Three Lakh Twelve Thousand Three Hundred Sixty-Nine And Sixty Paise Only

This document is not valid to take input credit

Prepared By: RAJESH

Amount of Tax subject to Reverse Charge ? : NO
 For GT CARGO FITTINGS INDIA PVT. LTD.



GSTIN 06AABCG3275B2Z1
 CIN U63013DL2000PTC107445
 PAN AABCG3275B
 State HARYANA
 State Code 06

Clearance inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker U/Section 143 of CGST act 2017

GT CARGO FITTINGS INDIA PVT. LTD.
 BHAGOLA PLANT

KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102

Phones:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com

Name and Address of the Recipient

GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)

PLOT NO.-549, SECTOR-58
 SEC-58
 FARIDABAD

State : HARYANA
 GSTIN : URP
 Contact Number:-

Code : 06
 PAN :-

Name and Address of the Consignee

E-Way Bill Number 362135974204

Place of Supply HARYANA
 Approx Days 5
 Expected Duration of Processing 1 Year / 3 Year

Challan Number 250021-001122

Date of Issue 29/11/2025

Time of Issue 16:45

Vehicle No. DL01LY6673

Transporter Name AGS SHIPPING & LOGIST

Removal Date

G.R. Number

G.R. Date 29/11/2025

SNO	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST							
									%Rate	Amt	%Rate	Amt	%Rate	Amt						
1	83089099	SF DYNABLOCK 12-150 (DLB-12N150) FOR PLATING	71040003	3309.00	PCS	1787.00	80.00	264720.00	9.00	23824.80	9.00	23824.80	9.00	23824.80						
<table border="1"> <tr> <td>Taxable Amt</td> <td>264720.00</td> </tr> <tr> <td>Total Tax</td> <td>47649.60</td> </tr> <tr> <td>Total Challan Value Including Taxes (In Figures)</td> <td>312369.60</td> </tr> </table>									Taxable Amt	264720.00	Total Tax	47649.60	Total Challan Value Including Taxes (In Figures)	312369.60	CGST		SGST		IGST	
Taxable Amt	264720.00																			
Total Tax	47649.60																			
Total Challan Value Including Taxes (In Figures)	312369.60																			
Remarks : BEING SEND FOR JOBWORK MATERIAL NT WT 1787KG GROSS WT 1850KG PALLET 2									Amount of Tax subject to Reverse Char For GT CARGO FITTINGS INDIA P											



Prepared By RAJESH1

GSTIN 06AABCG3275B2Z1
 CIN U63013DL2000PTC107445
 PAN AABCG3275B
 State HARYANA
 State Code 06

Clearance ^{34g} inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker U/Section 143 of CGST act 2017

GT CARGO FITTINGS INDIA PVT. LTD.

BHAGOLA PLANT
 BHAGOLA PLANT
 KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102

Phones:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com

Name and Address of the Recipient
 GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
 PLOT NO.-549, SECTOR-58
 SEC-58
 FARIDABAD

Code : 06
 PAN : -

State : HARYANA
 GSTIN : URP
 Contact Number :-

Name and Address of the Consignee

E-Way Bill Number 362135974204
 Place of Supply HARYANA
 Approx Days 5
 Expected Duration of Processing 1 Year / 3 Year

Challan Number 250021-001122

Date of Issue 29/11/2025

Time of Issue 16:45

Vehicle No. DL01LY6673

Transporter Name AGS SHIPPING & LOGISTICS

Removal Date -

G.R. Number -

G.R. Date 29/11/2025

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST																										
									%Rate	Amt	%Rate	Amt	%Rate	Amt																									
1	83089099	SF DYNABLOCK 12-150 (DLB-12N150) FOR PLATING	71040003	3309.00	PCS	1787.00	80.00	264720.00	9.00	23824.80	9.00	23824.80	9.00	23824.80																									
<table border="1"> <tr> <td>Unit Wise Total</td> <td>PCS</td> <td>3309.00</td> <td>1787.00</td> <td>264720.00</td> </tr> <tr> <td colspan="2">Taxable Amt</td> <td colspan="3">264720.00</td> </tr> <tr> <td colspan="2">Total Tax</td> <td colspan="3">47649.60</td> </tr> <tr> <td colspan="2">Total Challan Value Including Taxes (In Figures)</td> <td colspan="3">312369.60</td> </tr> <tr> <td colspan="5">Total Value (In Words) Rupees Three Lakhs Twelve Thousand Three Hundred Sixty-Nine And Sixty Paiza Only</td> </tr> </table>									Unit Wise Total	PCS	3309.00	1787.00	264720.00	Taxable Amt		264720.00			Total Tax		47649.60			Total Challan Value Including Taxes (In Figures)		312369.60			Total Value (In Words) Rupees Three Lakhs Twelve Thousand Three Hundred Sixty-Nine And Sixty Paiza Only					CGST		SGST		IGST	
Unit Wise Total	PCS	3309.00	1787.00	264720.00																																			
Taxable Amt		264720.00																																					
Total Tax		47649.60																																					
Total Challan Value Including Taxes (In Figures)		312369.60																																					
Total Value (In Words) Rupees Three Lakhs Twelve Thousand Three Hundred Sixty-Nine And Sixty Paiza Only																																							
Remarks : BEING SEND FOR JOBWORK MATERIAL NT WT 1787KG GROSS WT 1850KG PALLET 2									23824.80		23824.80		23824.80																										
Amount of Tax subject to Reverse Charge ? : NO									23824.80		23824.80		23824.80																										
For GT CARGO FITTINGS INDIA PVT. LTD.									23824.80		23824.80		23824.80																										



DELIVERY CHALLAN

RGP CHALLAN (PRODUCTION ITEM)

Clearance of Capital Goods or Partially Processed Goods Without Payment of Tax
To A Job Worker U/Section 143 of CGST act 2017
GT CARGO FITTINGS INDIA PVT. LTD.
BHAGOLA PLANT
KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102
Phoness:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com



GSTIN : 06AABCG3275BZZ1
CIN : U63013DL2000PTC107445
PAN : AABCG3275B
State : HARYANA
State Code : 06

Name and Address of the Recipient
GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
PLOT NO.-549, SECTOR-58
SEC-58
FARIDABAD
State : HARYANA
GSTIN : URP
Contact Number:-

Code : 06
PAN :-

Name and Address of the Consignee

E-Way Bill Number : 362135974204
Place of Supply : HARYANA
Approx Days : 5
Expected Duration of Processing : 1 Year / 3 Year

Challan Number : 250021-001122
Date of Issue : 29/11/2025
Time of Issue : 16:45
Vehicle No. : DL01LY6673
Transporter Name : AGS SHIPPING & LOGISTICS
Removal Date : -
G.R. Number : -
G.R. Date : 29/11/2025

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST																
									%Rate	Amt	%Rate	Amt	%Rate	Amt															
1	83089099	SF DYNABLOCK 12-150 (DLB-12N150) FOR PLATING	71040003	3309.00	PCS	1787.00	80.00	264720.00	9.00	23824.80	9.00	23824.80	9.00	23824.80															
<table border="1"> <tr> <td>3309.00</td> <td>1787.00</td> <td>264720.00</td> </tr> <tr> <td>Taxable Amt</td> <td></td> <td>264720.00</td> </tr> <tr> <td>Total Tax</td> <td></td> <td>47649.60</td> </tr> <tr> <td>Total Challan Value Including Taxes (In Figures)</td> <td></td> <td>312369.60</td> </tr> <tr> <td colspan="3">Total Value (In Words) Rupees Three Lakhs Twelve Thousand Three Hundred Sixty-Nine And Sixty Paise Only</td> </tr> </table>									3309.00	1787.00	264720.00	Taxable Amt		264720.00	Total Tax		47649.60	Total Challan Value Including Taxes (In Figures)		312369.60	Total Value (In Words) Rupees Three Lakhs Twelve Thousand Three Hundred Sixty-Nine And Sixty Paise Only			CGST		SGST		IGST	
3309.00	1787.00	264720.00																											
Taxable Amt		264720.00																											
Total Tax		47649.60																											
Total Challan Value Including Taxes (In Figures)		312369.60																											
Total Value (In Words) Rupees Three Lakhs Twelve Thousand Three Hundred Sixty-Nine And Sixty Paise Only																													
<table border="1"> <tr> <td>3309.00</td> <td>1787.00</td> <td>264720.00</td> </tr> <tr> <td>Taxable Amt</td> <td></td> <td>264720.00</td> </tr> <tr> <td>Total Tax</td> <td></td> <td>47649.60</td> </tr> <tr> <td>Total Challan Value Including Taxes (In Figures)</td> <td></td> <td>312369.60</td> </tr> <tr> <td colspan="3">Total Value (In Words) Rupees Three Lakhs Twelve Thousand Three Hundred Sixty-Nine And Sixty Paise Only</td> </tr> </table>									3309.00	1787.00	264720.00	Taxable Amt		264720.00	Total Tax		47649.60	Total Challan Value Including Taxes (In Figures)		312369.60	Total Value (In Words) Rupees Three Lakhs Twelve Thousand Three Hundred Sixty-Nine And Sixty Paise Only			CGST		SGST		IGST	
3309.00	1787.00	264720.00																											
Taxable Amt		264720.00																											
Total Tax		47649.60																											
Total Challan Value Including Taxes (In Figures)		312369.60																											
Total Value (In Words) Rupees Three Lakhs Twelve Thousand Three Hundred Sixty-Nine And Sixty Paise Only																													

Remarks :
BEING SEND FOR JOBWORK MATERIAL NT WT.
1787KG GROSS WT 1850KG PALLET 2

Unit Wise Total
PCS 3309.00

Amount of Tax subject to Reverse Charge ? : NO
For GT CARGO FITTINGS INDIA PVT. LTD.

Prepared By : RAJESH1

This document is not valid to take input credit



DELIVERY CHALLAN

RGP CHALLAN (PRODUCTION ITEM)

Clearance of Capital Goods or Partially Processed Goods Without Payment of Tax
To A Job Worker U/Section 143 of CGST act 2017
GT CARGO FITTINGS INDIA PVT. LTD.
BHAGOLA PLANT
KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102
Phoness:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com



GSTIN : 06AABCG3275BZZ1
CIN : U63013DL2000PTC107445
PAN : AABCG3275B
State : HARYANA
State Code : 06

Name and Address of the Recipient
GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
PLOT NO.-549, SECTOR-58
SEC-58
FARIDABAD
State : HARYANA
GSTIN : URP
Contact Number:-

Code : 06
PAN :-

Name and Address of the Consignee

E-Way Bill Number : 362135974204
Place of Supply : HARYANA
Approx Days : 5
Expected Duration of Processing : 1 Year / 3 Year

Challan Number : 250021-001122
Date of Issue : 29/11/2025
Time of Issue : 16:45
Vehicle No. : DL01LY6673
Transporter Name : AGS SHIPPING & LOGISTICS
Removal Date : -
G.R. Number : -
G.R. Date : 29/11/2025

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST	
									%Rate	Amt	%Rate	Amt	%Rate	Amt
1	83089099	SF DYNABLOCK 12-150 (DLB-12N150) FOR PLATING	71040003	3309.00	PCS	1787.00	80.00	264720.00	9.00	23824.80	9.00	23824.80	9.00	23824.80
				3309.00		1787.00			CGST	23824.80	SGST	23824.80	IGST	

Remarks :
BEING SEND FOR JOBWORK MATERIAL NT WT.
1787KG GROSS WT 1850KG PALLET 2

Unit Wise Total	3309.00
PCS	3309.00

Taxable Amt : 264720.00
Total Tax : 47649.60
Total Challan Value Including Taxes (In Figures) : 312369.60

Total Value (In Words)
Rupees Three Lakhs Twelve Thousand Three Hundred Sixty-Nine And Sixty Paise Only



Amount of Tax subject to Reverse Charge ? : NO
For GT CARGO FITTINGS INDIA PVT. LTD.

Prepared By : RAJESH1
This document is not valid to take input credit

SYSTEM)

GSTIN : 06AABC3275B2Z1
 CIN : U63013DL2000PTC107445
 PAN : AABC3275B
 State : HARYANA
 State Code : 06

Name and Address of the Recipient
 GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
 PLOT NO.-549, SECTOR-58
 SEC-58
 FARIDABAD

State : HARYANA
 GSTIN : URP
 Contact Number :-
 Code : 06
 PAN :-

DELIVERY CHALLAN

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker U/Section 143 of CGST act 2017

GT CARGO FITTINGS INDIA PVT. LTD.

BHAGOLA PLANT
 KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102

Phoness:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com



Challan Number : 250021-001284
 Date of Issue : 28/12/2025
 Time of Issue : 11:42
 Vehicle No. : HR38AC9896
 Transporter Name : AGS SHIPPING & LOGISTICS
 Removal Date :
 G.R. Number :
 G.R. Date : 28/12/2025

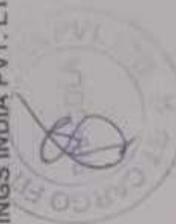
SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	1 Year / 3 Year			Taxable Value of Supply	CGST		SGST / UTGST		IGST	
				Quantity	Unit	WL Sent		Rate	%Rate	Amt	%Rate	Amt	%Rate
1	73170099	SF DYNABLOCK 15 (DLB-15N) FOR PLATING	71040010	148.00	PCS	125.00	170.00	9.00	2264.40	9.00	2264.40	9.00	2264.40
				148.00		125.00		CGST	2264.40	SGST	2264.40	IGST	
				Unit Wise Total									
				PCS		148.00							
				Taxable Amt			25160.00						
				Total Tax			4528.80						
				Total Challan Value Including Taxes (In Figures)			29688.80						

Remarks :
 BEING SEND FOR PLATING NET WT-125 KG
 GROSS WT-125 KG (3 BAG).

Total Value (In Words)
 Rupees Twenty-Nine Thousand Six Hundred Eighty-Eight And Eighty Paissa Only



Amount of Tax subject to Reverse Charge ? : NO
 For GT CARGO FITTINGS INDIA PVT. LTD.



Authorised Signatory

Prepared By : RAJESH1
 This document is not valid to take input credit
 Address of Issuing Board : B1/H3, MATHURA ROAD, BLOCK B, MOHAN COOPERATIVE INDUSTRIAL ESTATE, NEW DELHI 110044 Ph. 01275-293771

Date : 28/12/2025

DELIVERY CHALLAN

Clearance of Injurious or Capital Goods or Partially Processed Goods Without Payment of Tax To A Job Worker U/Section 143 of CGST act 2017

GT CARGO FITTINGS INDIA PVT. LTD.

BHAGOLA PLANT
KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102

Phones:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com

CIN : 06AABCG327582Z1
U63013DL2000PTC107445
PAN : AABCG3275B
State : HARYANA
State Code : 06

Name and Address of the Recipient
GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT (NEW)
PLOT NO -549, SECTOR-58
SEC-58
FARIDABAD

State : HARYANA
GSTIN : URP
Contact Number :-
Code : 06
PAN :-

Challan Number
250021-001284
Date of Issue
28/12/2025
Time of Issue
11:42
Vehicle No.
HR38AC8896
Transporter Name
AGS SHIPPING & LOGISTICS
Removal Date
-
G.R. Number
28/12/2025
G.R. Date
-

Name and Address of the Consignee:

E-Way Bill Number : 33215965333
Place of Supply : HARYANA
Approx Days : 5
Expected Duration of Processing : 1 Year / 3 Year

SNO	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST	
									%Rate	Amt	%Rate	Amt	%Rate	Amt
1	73170099	SF DYNABLOCK 15 (DLB-15N) FOR PLATING	71040010	148.00	PCS	125.00	170.00	25160.00	9.00	2264.40	9.00	2264.40	9.00	2264.40

Remarks :

BEING SEND FOR PLATING NET WT-125 KG
GROSS WT-125 KG (3 BAG)

Unit Wise Total
PCS 148.00
Taxable Amt 25160.00
Total Tax 4528.80
Total Challan Value Including Taxes (In Figures) 29688.80

Total Value (In Words)
Rupees Twenty-Nine Thousand Six Hundred Eighty-Eight And Eighty Paise Only



Amount of Tax subject to Reverse Charge ? : NO
For GT CARGO FITTINGS INDIA PVT. LTD.



This document is not valid to take input credit

Prepared By : RAJESH1

Authorised Signatory

GSTIN 06AABCG3275B2Z1
 CIN U63013DL2000PTC107445
 PAN AABCG3275B
 State HARYANA
 State Code 06

DELIVERY CHALLAN

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker U/Section 143 of CGST act.2017

GT CARGO FITTINGS INDIA PVT. LTD.

KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102
 BHAGOLA PLANT
 Phones:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com

Name and Address of the Recipient
GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT
 SEC-58
 FARIDABAD

State : HARYANA
 GSTIN : URP
 Contact Number :-
 Code : 06
 PAN :-



Challan Number **250021-001277**
 Date of Issue **27/12/2025**
 Time of Issue 11:11
 Vehicle No. DL01LY6673
 Transporter Name AGS SHIPPING & LOGISTICS
 Removal Date
 G.R. Number
 G.R. Date 27/12/2025

Name and Address of the Consignee
PLATING PLANT (GT CARGO FITTINGS INDIA PVT. LTD)
 PLOT NO 579, SEC 58, BALLABGARH (HARYANA), BALLABGARH,
 PINCODE: 121004, Person:MR. ARVIND SHARMA, MOB :MR.
 ARVIND, Get_No., State:HARYANA

E-Way Bill Number
 Place of Supply HARYANA
 Approx Days 5
 Expected Duration of Processing 1 Year / 3 Year

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST		
									%Rate	Amt	%Rate	Amt	%Rate	Amt	
1	73209090	RL50 SIDE PLATE FOR PLATING	21020032	260.00	NOS	27.00	8.00	2080.00	9.00	187.20	9.00	187.20	9.00	187.20	
2	73209090	RL63 SIDE PLATE FOR PLATING	21020038	260.00	NOS	65.00	8.00	2080.00	9.00	187.20	9.00	187.20	9.00	187.20	
								520.00				374.40		374.40	
Taxable Amt								4160.00				374.40		374.40	
Total Tax								748.80							
Total Challan Value Including Taxes (in Figures)								4908.80							
Total Value (in Words)								Rupees Four Thousand Nine Hundred Eight And Eighty Paise Only							

Remarks :
BEING SEND FOR JOBIWORK MATERIAL NT WT. 92KG / BAG-1

Prepared By **RAJESH1**

Amount of Tax subject to Reverse Charge ? : NO
 For GT CARGO FITTINGS INDIA PVT. LTD.



Authorised Signatory

Triplicate for Supplier



DELIVERY CHALLAN

Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax To A Job Worker U/Section 143 of CGST act 2017

GT CARGO FITTINGS INDIA PVT. LTD.
BHAGOLA PLANT

KHASRA NO 58 VILLAGE BHAGOLA , PALWAL , HARYANA-121102, INDIA, PinCode:121102

Phones:9310259255 Email: ARVIND.SHARMA@GTCFI.COM Website : www.gtcfi.com

CIN U63013DL2000PTC107445
PAN AABCG3275B
State HARYANA
State Code 06

Name and Address of the Recipient
GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT
SEC-58
FARIDABAD

State : HARYANA
GSTIN : URP
Contact Number :-
Code : 06
PAN :-

Name and Address of the Consignee
PLATING PLANT (GT CARGO FITTINGS INDIA PVT. LTD)
PLOT NO 579, SEC 58,BALLABGARH (HARYANA) ,-BALLABHGARH,
PINCODE: 121004,Person:MR. ARVIND SHARMA,MOB.:MR.
ARVIND,Gst_No.-,State:HARYANA

E-Way Bill Number
Place of Supply HARYANA
Approx Days 5
Expected Duration of Processing 1 Year / 3 Year

Challan Number	Date of Issue	Time of Issue	Vehicle No.	Transporter Name	Removal Date	G.R. Number	G.R. Date	CGST		SGST / UTGST		IGST	
								Amt	%Rate	Amt	%Rate	Amt	%Rate
250021-001277	27/12/2025	11:11	DL01LY6673	AGS SHIPPING & LOGISTICS			27/12/2025	187.20	9.00	187.20	9.00	187.20	
								187.20	9.00	187.20	9.00	187.20	

Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply
260.00	NOS	27.00	8.00	2080.00
260.00	NOS	65.00	8.00	2080.00

Errcode	21020032	21020038
Quantity	260.00	260.00
Unit	NOS	NOS
Wt. Sent	27.00	65.00
Rate	8.00	8.00
Taxable Value of Supply	2080.00	2080.00
CGST	374.40	374.40
SGST	374.40	374.40
IGST		
Total Tax	748.80	
Total Challan Value Including Taxes (In Figures)	4908.80	
Total Value (In Words)	Rupees Four Thousand Nine Hundred Eight And Eighty Paise Only	

Remarks :
EING SEND FOR JOBIWORK MATERIAL NT WT.
22KG / BAG-1



Amount of Tax subject to Reverse Charge ? : NO
For GT CARGO FITTINGS INDIA PVT. LTD.

Prepared By RAJESH1

This document is not valid to take input credit

DELIVERY CHALLAN
 Clearance of Inputs or Capital Goods or Partially Processed Goods Without Payment of Tax
 To A Job Worker U/Section 143 of CGST act 2017
GT CARGO FITTINGS INDIA PVT. LTD.
 BHAGOLA PLANT
 KHASRA NO 58 VILLAGE BHAGOLA, PALWAL, HARYANA-121102, INDIA, PinCode:121102
 Phones:9310259255 Email: ARVIND_SHARMA@GTCFI.COM Website : www.gtcfi.com



Name and Address of the Recipient
 GT CARGO FITTINGS INDIA PVT LTD - PLATING PLANT
 SEC-58
 FARIDABAD
 State : HARYANA
 GSTIN : URP
 Contact Number :-
 Code : 06
 PAN :-

SNo	HSN /SAC Code	Description of Goods/ Services	Erpcode	Quantity	Unit	Wt. Sent	Rate	Taxable Value of Supply	CGST		SGST / UTGST		IGST	
									%Rate	Amnt	%Rate	Amnt	%Rate	Amnt
1	73209090	RL50 SIDE PLATE FOR PLATING	21020032	260.00	NOS	27.00	8.00	2080.00	9.00	187.20	9.00	187.20	9.00	187.20
2	73209090	RL63 SIDE PLATE FOR PLATING	21020038	260.00	NOS	65.00	8.00	2080.00	9.00	187.20	9.00	187.20	9.00	187.20
Sub Total									CGST	374.40	SGST	374.40	IGST	
Total Taxable Amt									CGST		SGST		IGST	
Total Tax									4160.00		748.80			
Total Challan Value Including Taxes (In Figures)									4908.80					
Total Value (In Words)									Rupees Four Thousand Nine Hundred Eight And Eighty		Paisa Only			

Remarks :
 BEING SEND FOR JOBIWORK MATERIAL NT WT
 92KG / BAG-4

Challan Number 250021-001277
Date of Issue 27/12/2025
Time of Issue 11:11
Vehicle No. DL01LY6673
Transporter Name AGS SHIPPING & LOGISTICS
Removal Date
G.R. Number
G.R. Date 27/12/2025

E-Way Bill Number
Place of Supply HARYANA
Approx Days 5
Expected Duration of Processing 1 Year / 3 Year

Name and Address of the Consignee
 PLATING PLANT (GT CARGO FITTINGS INDIA PVT. LTD)
 PLOT NO 579, SEC 58, BALLABGARH (HARYANA)-,BALLABHGARH,
 PINCODE: 121004, Person:MR. ARVIND SHARMA, MOB.:MR.
 ARVIND, Gst_No:-,State:HARYANA

Amount of Tax subject to Reverse Charge ? : NO
For GT CARGO FITTINGS INDIA PVT. LTD.

Prepared By RAJESH1

GT CARGO FITTINGS INDIA PVT. LTD. Authorised Signatory



CU Inspections & Certifications India Private Limited.
 22nd & 23rd Floor, B wing, Arihant Aura, Plot no. 13/1, TTC
 Opp. Turbhe Railway Station, Thane Belapur Road, Navi Mumbai – 400709, India
<http://www.controlunion.com>
 Tel.: +91 22 6129 4224 & 229

LETTER OF CONFORMANCE

for Textile / Leather/Footwear Colorants and Auxiliaries

ZDHC - C 819721-01.2023

CU Inspections & Certifications India Private Limited declares that in accordance with **SAVE Program (Systematic Analysis Valuable to Environment)** the Colourants and auxiliaries listed below have been assessed for

Sohan Industries Private Limited
 ORION HOUSE, W-124, M.I.D.C Phase 2,
 Dombivali (E), Thane- 421204,
 Maharashtra, INDIA

on basis of their corresponding Material Safety Data Sheet (MSDS) and
 on basis of further relevant information

according to the applicable criteria of the

ZDHC MRSL V3.1 Conformance

- Level 3-

With positive result.

Accordingly the listed Colourants and chemical inputs are approved as inputs
 for application in the processing of Textile products.

This Letter of Conformance is valid until 11 December 2026 or new ZDHC MRSL version implemented whichever is earlier.

Place and Date of Issue
 Navi Mumbai, 12 December 2023

On Behalf of the Managing Director
 Mr. Yogesh Andre- Certifier

Logo of the Issuing body



Logo of the Program



The issuing body can withdraw this letter of conformance before it expires if the declared conformance is no longer guaranteed. The company for which the inputs have been assessed remains responsible for the correctness and completeness of the provided data as well as for the continued compliance with the applicable criteria of ZDHC MRSL V3.1. Relevant information on any of the approved inputs, of which knowledge has been obtained after this conformance letter has been issued, must be forwarded to the issuing body without delay.

CU Inspections & Certifications India Private Limited.
 22nd & 23rd Floor, B wing, Arihant Aura, Plot no. 13/1, TTC
 Opp. Turbhe Railway Station, Thane Belapur Road, Navi Mumbai – 400709, India
<http://www.controlunion.com>
 Tel.: +91 22 6129 4224 & 229

Conformance Letter no. **819721-01.2023**
Sohan Industries Private Limited

Colourants (Dyestuffs and Pigments)

Trade Name of Input	Type/ Utilisation	Date of Conformance	Date of MSDS	Comments / Restrictions
Oritex Black SB- N (SPL)	Pigments	12/12/2023	12/05/2021	-
Oritex Black SC-BN	Pigments	12/12/2023	12/05/2023	-
Oritex Blue SB-G	Pigments	12/12/2023	12/05/2021	-
Oritex Blue SC- CG	Pigments	12/12/2023	12/05/2021	-
ORITEX FLUROSCENT GOLDEN YELLOW LIQ	Pigments	12/12/2023	20/08/2023	-
ORITEX FLUROSCENT GREEN LIQ	Pigments	12/12/2023	22/07/2023	-
Oritex Fluroscnt Orange Liq	Pigments	12/12/2023	12/05/2021	-
Oritex Fluroscnt Pink Liq	Pigments	12/12/2023	12/05/2021	-
ORITEX FLUROSCENT RED LIQ	Pigments	12/12/2023	12/08/2023	-
ORITEX FLUROSCENT VIOLET LIQ	Pigments	12/12/2023	22/07/2023	-
Oritex Fluroscnt Yellow Liq	Pigments	12/12/2023	12/05/2021	-
Oritex Golden. Yellow SC- CM	Pigments	12/12/2023	12/05/2021	-
Oritex Golden Yellow SB-BT	Pigments	12/12/2023	12/05/2021	-
Oritex Golden Yellow SB-M	Pigments	12/12/2023	12/05/2021	-
Oritex Golden Yellow SC-CT	Pigments	12/12/2023	29/08/2019	-

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Letter of Conformance, Page 2 of 6

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Conformance Letter no. **819721-01.2023**
Sohan Industries Private Limited

Colourants (Dyestuffs and Pigments)

Trade Name of Input	Type/ Utilisation	Date of Conformance	Date of MSDS	Comments / Restrictions
Oritex Green SB-G	Pigments	12/12/2023	12/05/2021	-
Oritex Green SC- CG	Pigments	12/12/2023	12/05/2021	-
Oritex N. Blue SC- CR	Pigments	12/12/2023	12/05/2021	-
Oritex Navy Blue SB-R	Pigments	12/12/2023	12/05/2021	-
Oritex Orange SB-G	Pigments	12/12/2023	12/05/2021	-
Oritex Orange SC-GT	Pigments	12/12/2023	12/05/2021	-
Oritex Orange SC-CG	Pigments	12/12/2023	12/05/2021	-
Oritex Pink SC-BR	Pigments	12/12/2023	12/05/2021	-
Oritex Red SB-G	Pigments	12/12/2023	12/05/2021	-
Oritex Red SC- CG	Pigments	12/12/2023	12/05/2021	-
Oritex Red SC-5g	Pigments	12/12/2023	12/05/2021	-
Oritex Red SC-TN	Pigments	12/12/2023	12/05/2021	-
Oritex Rubine SB-R	Pigments	12/12/2023	12/05/2021	-
Oritex Scarlet Red SC-CR	Pigments	12/12/2023	12/05/2021	-
Oritex T. Blue SB-R	Pigments	12/12/2023	29/08/2019	-
Oritex T. Blue SC- CR	Pigments	12/12/2023	04/03/2014	-
Oritex Violet SB-R	Pigments	12/12/2023	29/08/2019	-

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Conformance Letter no. **819721-01.2023**
Sohan Industries Private Limited

Colourants (Dyestuffs and Pigments)

Trade Name of Input	Type/ Utilisation	Date of Conformance	Date of MSDS	Comments / Restrictions
Oritex Violet SC- CR	Pigments	12/12/2023	12/05/2021	-
Oritex Violet SC-MR	Pigments	12/12/2023	12/05/2021	-
Oritex Yellow SB-G	Pigments	12/12/2023	12/05/2021	-
Oritex Yellow SB-G (SPL)	Pigments	12/12/2023	12/05/2021	-
Oritex Yellow SC- CG	Pigments	12/12/2023	12/05/2021	-

Textile Auxiliaries

Trade Name of Input	Type/ Utilisation	Date of Conformance	Date of MSDS	Comments / Restrictions
Oraprint Sharp Conc.	Textile Auxiliary	12/12/2023	11/05/2023	-
Oraprint Thickener RST	Textile Auxiliary	12/12/2023	30/06/2023	-
Oricryl Binder DSB	Printing Auxilliary	12/12/2023	04/03/2014	-
Oricryl Binder S	Printing Auxiliary	12/12/2023	04/03/2014	-
Oricryl Binder SB 55	Textile Auxiliary	12/12/2023	30/08/2023	-
Oricryl Binder S- ECO	Printing Auxiliary	12/12/2023	04/03/2014	-
Orion Cationic CWS Flakes	Textile Auxiliary	12/12/2023	15/09/2023	-
Oricryl Binder SH- ECO	Textile Auxiliary	12/12/2023	30/08/2023	-
Oricryl Binder SOFT- ECO	Printing Auxiliary	12/12/2023	04/03/2014	-
Oricryl Fixer S- ECO	Printing Auxiliary	12/12/2023	01/07/2020	-

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Conformance Letter no. **819721-01.2023**

Sohan Industries Private Limited

Textile Auxiliaries

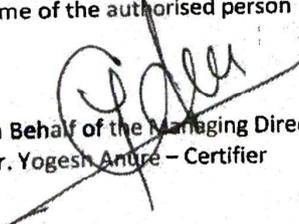
Trade Name of Input	Type/ Utilisation	Date of Conformance	Date of MSDS	Comments / Restrictions
ORICRYL S2 CLEAR	Textile Auxiliary	12/12/2023	25/07/2023	-
Oricryl Super White ECO	Printing Auxiliary	12/12/2023	04/03/2014	-
Orion Antifoam PG	Anti-Foaming Agent	12/12/2023	04/03/2014	-
Orion Disperse PG	Dispersing agent	12/12/2023	04/03/2014	-
Orion DS liquid	Textile Auxiliary	12/12/2023	08/08/2023	-
Orion S2 White	Printing Auxiliary	12/12/2023	04/03/2014	-
Orion Soft PG	Printing Auxiliary	12/12/2023	04/03/2014	-
Oriprint 160	Printing Auxiliary	12/12/2023	04/03/2014	-
Oritex White SB-R	Printing Auxiliary	12/12/2023	04/03/2014	-

Total Number of Colorant/Chemical inputs (Textile) listed on this letter of conformance: **59**

This Letter of Conformance is valid until: **11 December 2026 or new ZDHC MRSL version implemented whichever is earlier.**

Place and Date of Issue
 Navi Mumbai, 12 December 2023

Name of the authorised person


 On Behalf of the Managing Director
 Mr. Yogesh Anture – Certifier

Logo of the Issuing body



Logo of the Program



CU Inspections & Certifications India Private Limited.
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Conformance Letter no. **C 819721-01.2022**
SOHAN INDUSTRIES PRIVATE LIMITED

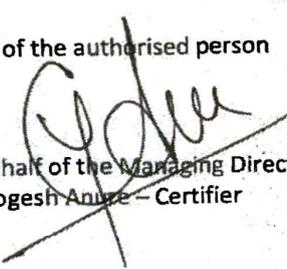
Under the scope of this conformance letter the following facilities / subcontractors have been assessed. The listed processing steps / activities comply with the corresponding criteria of the ZDHC MRSL V3.1 Conformance Level 3 for the approved products:

Processing Units

Unit no.	Name of unit	Address	Processes
PRC 027588	Sohan Industries Private Limited	ORION HOUSE, W-124, M.I.D.C Phase 2, Dombivali (E), Thane- 421204, Maharashtra, INDIA	Manufacture of Colorants for textile industry.

Place and Date of Issue
 Navi Mumbai, 12 December 2023

Name of the authorised person


 On Behalf of the Managing Director
 Mr. Yogesh Anure – Certifier

Logo of the Issuing body



Logo of the Program

CU Inspections &
 Certifications India Pvt Ltd

SAVE

Systematic Analysis Valuable to
 Environment for Colorant and Chemicals



HARYANA STATE POLLUTION CONTROL BOARD

Regional office Palwal, 2nd Floor, HSVP Office Complex, Near Gymkhana Club Sector 12, Palwal-121102. Email:- hspcbropal@gmail.com
E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 12074145926PALCTO129212884

Dated:22/01/2026

To.

M/s :DELTON CABLES LIMITED
KHASRA MUSTKIL NO 7 TATARPUR DEVLII ROAD BHAGOLA PALWAL
121102 HARYANA

Subject: Grant of consent to operate to M/s DELTON CABLES LIMITED.

Please refer to your application no. 129212884 received on dated 2025-12-01 in regional office Palwal. With reference to your above application for consent to operate, M/s DELTON CABLES LIMITED is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	22/01/2026 - 31/03/2030
Industry Type	Wire drawing and wire netting(without pickling and with heat treatment)
Category	GREEN
Investment(In Lakh)	953.73999
Total Land Area(Sq. meter)	8650.06
Total Builtup Area(Sq. meter)	5390.68
Quantity of effluent	
1. Trade	0.0 KL/Day
2. Domestic	7.0 KL/Day
Number of outlets	1.0
Mode of discharge	
1. Domestic	STP then reuse/recycle
2. Trade	
Domestic Effluent Parameters	
1. BOD	10 mg/l
2. COD	50 mg/l
3. TSS	20 mg/l
4. Total Nitrogen	10 mg/l
5. pH	6.5-8.5
6. Oil and Grease	10 mg/l
Trade Effluent Parameters	
1. NA	
Number of stacks	1

Height of stack	
1. Stack of 500 KVA DG set [Height above Roof Level(meters)]	3 m
Emission parameters	
1. SPM	80 mg/m ³
2. NOX	50 mg/m ³
3. SOX	50 mg/m ³
Product Details	
1. MANUFACTURING OF CABLES	42 Metric Tonnes/day
Capacity of boiler	
1. NA	Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. Diesel	KL/day
2. Gas	KL/day
3. Electricity	KL/day
Raw Material Details	
A P ROD	6 Metric Tonnes/Day
COPPER	3.5 Metric Tonnes/Day
GI	12 Metric Tonnes/Day
PVC	20 Metric Tonnes/Day

SIDHARTH BHARGAVA
 Digitally signed by
 SIDHARTH BHARGAVA
 Date: 2026.01.22 11:41:17
 +05'30'
 Regional Officer, Palwal
 Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply

with the conditions so varied.

6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.
17. Industry should adopt water conservation measures to ensure minimum consumption of water in their process. Ground water based proposals of new industries should get clearance from Central Ground Water Authority (CGWA)/ Haryana Water Resources (Conservation, Regulation and Management) Authority (HWRA) for scientific development of precious resource.
18. The industrial/non industrial sector projects shall develop green belt (as applicable) in its premises including periphery, entry and exit, as per notifications/conditions of EC/directions of MOEF/CPCB/SPCB/NGT/ any court of law. In case of stone crushers, hot mix plants, mineral grinding units, screening plants and brick kilns etc., the unit shall develop adequate green belt and erect barrier/barricade/boundary wall as applicable, as per notifications/directions of MOEF/CPCB/SPCB/NGT/ any court of law.
19. The unit shall develop paved or hard surfaced approach road to the site of unit (including the storage site, if it is at different place) from the nearest public road for transportation of raw material/final product.

Specific Conditions :

1. Unit will submit an online application 90 days before expiry of CTO and is directed to obtain HWM authorization within 30 days. 2. Unit will maintain the daily logbook of STP/APCM and install OMD. 3. Unit will not change the product without Board permission. 4. Unit will follow all Acts/Rules/Regulations issued by the HSPCB/CPCB/NGT from time to time in future including that for the green cover. 5. Unit will submit the AR annually under Water & Air Act. 6. Unit should comply with the directions, conditions, guidelines, orders and rules etc. issued by the Monitoring Committee / EPCA, HSPCB, CPCB, MoEF, Hon'ble High Court & Hon'ble Supreme Court of India from time to time, otherwise CTO/CTE so granted shall be revoked without giving any further notice. 7. A detailed water harvesting plan may be submitted by the project proponent. 8. In case any additional charges/fees/penalty etc. are found payable towards this authorization/CTO/CTE as per audit, then the same shall be paid by the unit without any objection immediately as and when demanded by this office. 9. If at any stage it is found that the unit was involved in any past violation regarding Environment Laws/Rules/Acts, then CTE/CTO so granted shall be revoked automatically & legal action will be initiated against the project proponent. 10. Unit will use underground water after obtaining approval from the concerned authority. 11. This CTE/CTO will not provide any immunity from any other Act/Rules/Regulations applicable to the project/land in question. 12. Unit will not use in their process fuel such as pet coke or furnace oil. 13. Unit will not change the quantity of effluent/air emission without prior permission of the Board. 14. Stack emission level should be more stringent than the existing standards in terms of the identified critical pollutants. 15. Increase of green belt cover by 40% of the total land area beyond the permissible requirement of 33%, wherever feasible. 16. Stipulation of greenbelt outside the project premises such as avenue plantation, plantation in vacant areas, social forestry etc. 17. Unit will dispose of their waste/spent oil of DG sets only to authorized recyclers by the HSPCB, and oily cloths, gloves and other waste will be handed over to CTSDFs, i.e., GEPIL. 18. Unit will obtain all necessary clearances from all concerned departments/authorities. 19. Unit will comply with all the Acts/Rules/Notifications/Directions, i.e., HOWM Rules, E-waste Rules, PMW Rules, BMW Rules, Battery Rules and MSW Rules etc. 20. The unit will provide proper sampling arrangements on their stacks and effluent sources, as applicable. 21. Unit will submit the compliance of CTO conditions within 90 days. 22. Unit will be solely responsible for renewal of consent or any other authorization from the board and will be liable for action and paying environmental compensation or any other penalties, as per the board's policy, in case of any delay.

***Regional Officer, Palwal
Haryana State Pollution Control Board.***



Haryana State Pollution Control Board

Regional office Palwal, 2nd Floor, HSVP Office Complex, Near Gymkhana Club
Sector 12, Palwal-121102. Email:- hspcbropal@gmail.com



No. :HWM/PAL/2026/22449075

DT: 22/01/2026

To

M/s G T Cargo Fittings India Pvt Ltd
Khasra No 58 Janoli Road Bhagola Distt Palwal
Palwal

Sub: Grant of Authorization under Hazardous and Other Wastes(Management & Transboundary Movement) Rules, 2016

- Reference of application:22449075 dated: 22/01/2026
- GOVIND SINGH of G T Cargo Fittings India Pvt Ltd is hereby granted an authorization for generation, storage on the premises situated at Khasra No 58 Janoli Road Bhagola Distt Palwal

Details of Authorization

S.No.	Name of process and Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity
1	Industrial operations using mineral/synthetic oil as lubricant in hydraulic systems or other applications, Used/spent oil	Handed over to authorized recycler	0.5 KL/Annu m

- The authorization shall be valid for a period of 01/01/2026 to 31/12/2027
- The authorization is subject to the following general and specific conditions :-

- (i) 1. unit will provide proper sampling arrangements on their emission Sources and stacks as applicable. 2. unit will mentioned adequate acoustic enclosures/chambers on their DG SETS with proper stack height as per prescribed norms and meet the prescribed standards under EP Rules, 1986. 3. unit will comply all the provisions of HOWM Rules, 2016, E-waste Rules, PWM Rules and BMW Rules etc. 4. unit will obtain prior NOC/Permission from central Ground Water Authority in case under ground water resource is used. 5. unit will submit the Annual Report under HOWM Rules by 30th June every year. 6. Unit will not dump or disposed off any hazardous waste outside the premises unscientifically and on unauthorized site. Unit will dispose off their hazardous waste only to authorized by SPCB/CPCB service provider / agency and will submit report to this office as per HOWM Rules 2016. 7. Unit will generate / store hazardous waste inside the premises of the unit as per mentioned in Rules of HOWM Rules, 2016. 8. Unit will not use petcoke and furnace oil as a fuel in boiler or any other activities without prior permission from HSPCB, CPCB, MOEF & CC, all concerned tribunals /authorities/ commissions, Hon'ble NGT New Delhi , Hon'ble Supreme Court of India. 9. Unit will comply the guidelines on Environment Management of Construction & Demolition Waste in March, 2017 issued by CPCB. 10. The unit will all the directions issued time to time by SPCB, CPCB, MOEF and other State / Central Government Agencies. 11. That in case any additional charges / fees / penalty etc. are found payable towards this authorization as per audit then the same shall be paid by the unit without any objection immediately as and when demanded by this office. 12. If at any stage found that unit was involved in any past violation regarding Environment Laws / Rules / Acts then CTO/CTE/authorization so granted shall be revoked automatically & legal action will be initiate against the project proponent. 13. That this authorization will not provide any immunity from any other Act/Rules/Regulations applicable to the project/land in question. 14. Unit will install display board at main gate of industry as per specifications of HOWM rules, 15. Unit will dispose off their waste/spent oil of DG sets only to authorized recyclers by the HSPCB 16. Unit will comply all the Act/Rules/Notification/Directions i.e. HOWM Rules, E-waste Rules , PMW Rules, BMW Rules, Battery Rules and MSW Rules etc 17. Unit will also maintain good housekeeping. 18. Stipulation of greenbelt outside the project premises such as avenue plantation, plantation in vacant areas, social forestry etc. 19. Stack emission level should be stringent than the existing standards in terms of the identified critical pollutants. 20. Unit will maintain AQI level in the premises of the industry as per Ambient Air Quality Standards. 21. Unit will try to change fuel from Wood to cleaner fuels namely natural gas (PNG/CNG), liquefied petroleum gas, bio gas , propane, butane etc. 22. The unit will obtain all necessary clearances from the concerned authorities and will adhere to all the applicable Environmental Laws/Acts/Notification regularly. In case of any violation found at any stage, this authorization under HOWM Rules deemed revoked. 23. Unit will submit the compliance report of above mentioned conditions within 90 days failing which this authorization under HOWM rules will be revoked.

Regional Officer Palwal
For Haryana State Pollution Control Board

Conditions of Authorization:

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorised change is personnel equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of this authorization.

5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. An application for the renewal of an authorization shall be made as laid down under these Rules.
8. Any other conditions for compliance as per the guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time.
9. Annual return shall be filed by June 30 th for the period ensuring 31 st March of the year.

Regional Officer Palwal
For Haryana State Pollution Control Board

